

—: माहितीचा अधिकार अधिनियम २००५ अंतर्गत कलम ४(१)(ख) मधील १७ बाबींची माहिती :- (माहे जानेवारी—२०२१ ची अद्ययावत माहिती)

मुख्य महानगर दंडाधिकारी कार्यालय, एस्प्लनेड, मुंबई-
Office Of Chief Metropolitan Magistrate, Esplanade, Mumbai.

दूरध्वनी — ०२२-२०८२५७७४
०२२-२२६२०४६४

फॅक्स — ०२२-२२६२०४६६

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वेबसाईट — www.ecourts.gov.in/mumbai/cmm

१. रचना कार्ये व कर्तव्य यांचा तपशील.
२. अधिकारी व कर्मचारी यांचे अधिकार आणि कर्तव्य.
३. निर्णय घेण्याच्या प्रक्रियेत अनुसरण्यात येणारी कार्यपध्दती तसेच पर्यवेक्षण आणि उत्तरदायित्व प्रणाली.
४. स्वतःची कार्ये पार पाडण्यासाठी त्यांच्याकडून ठरवण्यात आलेली मानके.
५. कार्यालयात असलेले किंवा नियंत्रणात असलेले किंवा त्यांची कार्ये पार पाडण्यासाठी कर्मचारी वर्गाकडून वापरण्यात येणारे नियम, विनियम, सूचना, नियमपुस्तिका आणि अभिलेख.
६. कार्यालयात असलेल्या किंवा त्याच्या नियंत्रणाखाली असलेल्या दस्तऐवजांचे प्रवर्गांचे विवरण.
७. आपले धोरण तयार करण्याच्या किंवा त्याची अंमलबजावणी करण्याच्या संबंधात, लोकांशी विचारविनिमय करण्यासाठी किंवा लोकांकडून निवेदने केली जाण्यासाठी अस्तित्वात असलेल्या कोणत्याही व्यवस्थेचा तपशील
८. आपला एक भाग म्हणून किंवा सल्ला देण्याच्या प्रयोजनासाठी म्हणून घटित केलेल्या दोन किंवा अधिक व्यक्तींच्या मिळून बनलेल्या मंडळांचे, परिषदांचे, समित्यांचे आणि अन्य निकायांचे विवरण आणि त्या मंडळांच्या, परिषदांच्या, समित्यांच्या आणि अन्य निकायांच्या बैठकी लोकांसाठी खुल्या आहेत किंवा कसे किंवा अशा बैठकीची कार्यवृत्ते जनतेला पहावयास मिळण्याजोगी आहेत किंवा कसे याबाबतचे विवरण.
९. अधिका—यांची व कर्मचा—यांची निर्देशिका.
१०. प्रत्येक अधिका—याला व कर्मचा—याला मिळणारे मासिक वेतनाचा, तसेच प्राधिकरणाच्या विनियमांमध्ये तरतूद केल्याप्रमाणे नुकसानभरपाई देण्याची पध्दती
११. शासन सर्व योजनांचा तपशील, प्रस्तावित खर्च दर्शविणारा, आपल्या प्रत्येक अभिकरणाला नेमून दिलेला अर्थसंकल्प आणि संवितरित केलेल्या रकमांचा अहवाल
१२. अर्थसहाय कार्यक्रमाच्या अंमलबजावणीची रीत तसेच वाटप केलेल्या रकमा आणि अशा कार्यक्रमांच्या लाभधिकाऱ्यांचा तपशील.
१३. ज्या व्यक्तींना सवलती, परवाने किंवा प्राधिकारपत्रे दिलेली आहेत अशा व्यक्तींचा तपशील.
१४. इलक्ट्रॉनिक स्वरूपात त्यास उपलब्ध असलेल्या किंवा त्याच्याकडे असलेल्या माहितीच्या संबंधातील तपशील.

१५. माहिती मिळविण्यासाठी नागरिकांना उपलब्ध असणा—या सुविधांचा तपशील, तसेच सार्वजनिक वापरासाठी चालविण्यात येत असलेल्या ग्रंथालयाच्या किंवा वाचनालयाच्या कामकाजाच्या वेळांचा तपशील.

१६. जन माहिती अधिकारी व सहायक जन माहिती अधिका—यांची नावे, पदनाम आणि तपशीले

१७. विहित करण्यात येईल अशी इतर माहिती.

१ या कार्यालयाची रचना कार्ये व कर्तव्य यांचा तपशील. HOME

माननीय उच्च न्यायालयाच्या अधिपत्याखाली, मुख्य महानगर दंडाधिकारी, मुंबई यांचे कार्यालय, महापालिका मार्ग, एस्प्लेनेड, मुंबई येथे कार्यरत आहे. माननीय प्रभारी मुख्य महानगर दंडाधिकारी, मुंबई श्रीमती सायली ते. दंडे हे या कार्यालयाचे प्रमुख असून त्यांच्या नियंत्रणाखाली १४ अतिरिक्त मुख्य महानगर दंडाधिकारी व ६० महानगर दंडाधिकारी यांची न्यायालये बृहन्मुंबईत विखुरलेली आहेत. एस्प्लेनेड, माझगांव (सध्या शिवडी येथे), गिरगांव, शिंदेवाडी, दादर, बांद्रा, अंधेरी, बोरिवली, मुलुंड, विक्रोळी, कुर्ला, बॅलार्डपियर, सी.एस.टी रेल्वे, मुंबई सेंट्रल, विले पार्ले, बाल न्यायालय उमरखाडी, मुंबई या ठिकाणी ही न्यायालये आहेत.

एस्प्लेनेड न्यायालयीन इमारत व गिरगांव न्यायालयीन इमारत यांस 'सांस्कृतिक वारसा' म्हणून दर्जा प्राप्त आहे.

न्यायालयांचे कामकाज खाली दिलेल्या वेळेत चालते.

न्यायालयाची वेळ :—सकाळी ११.०० ते संध्याकाळी ०५.४५ वाजेपर्यंत, जेवणासाठी वेळ — दुपारी ०२.०० ते ०२.४५

कार्यालयाची वेळ :— सकाळी १०.३० ते संध्याकाळी ०६.०० वाजेपर्यंत, जेवणासाठी वेळ —दुपारी ०२.०० ते ०२.३०

साप्ताहिक सुट्टी :— दुसरा व चौथा शनिवार, रविवार व मा. उच्च न्यायालयाने मान्यता दिलेल्या वार्षिक सुट्ट्या.

कोरोना महामारीच्या काळामध्ये (Covid-19 Pandemic) न्यायालयांचे कामकाज मा. उच्च न्यायालय, बॉम्बे यांच्या (SOP- Standard Operating Procedure) दि. २७.११.२०२० नुसार खाली दिलेल्या वेळेत चालते.

न्यायालयाची वेळ :—सकाळी ११.०० ते संध्याकाळी ०४.३० वाजेपर्यंत, जेवणासाठी वेळ — दुपारी ०१.३० ते ०२.००

कार्यालयाची वेळ :—सकाळी १०.३० ते संध्याकाळी ०५.०० वाजेपर्यंत, जेवणासाठी वेळ —दुपारी ०१.३० ते ०२.००

या व्यतिरिक्त प्रत्येक सुट्टीच्या दिवशी पोलिस रिमांडचे काम पाहण्यासाठी एस्प्लेनेड, दादर, बोरिवली व बांद्रा न्यायालयीन केंद्रात प्रत्येकी एक हॉलिडे रिमांड कोर्ट चालविण्यात येते. तसेच मुंबई मध्यवर्ती कारागृह, भायखळा कारागृह व ठाणे मध्यवर्ती कारागृह मधील बंदी आरोपींना गुन्हा कबुल करावयाचा असल्यास त्यांच्या सोयीसाठी कारागृहात प्रत्येक कार्यालयीन कामकाजाच्या दिवशी एक 'जेल कोर्ट' चालविले जाते. या व्यतिरिक्त महाराष्ट्र विधीसेवा प्राधिकरण यांनी आखून दिलेल्या वेळापत्रकानुसार लोक न्यायालय व नॅशनल लोक अदालत यांचे आयोजन केले जाते तसेच, मा. उच्च न्यायालय, मुंबई यांच्या पूर्व परवानगीने या न्यायालयाच्या अखत्यारित येत असलेल्या न्यायालयांमध्ये जुने केसेस संपविण्यासाठी विशेष मोहीम देखील राबविली जाते. मा. उच्च न्यायालय, मुंबई यांनी आखून दिलेल्या वेळापत्रकानुसार मध्यस्थी जाणीव कार्यक्रम या न्यायालयाच्या अखत्यारित येत असलेल्या १६ न्यायालयीन केंद्रांमध्ये घेतला जातो.

भारतीय दंडसंहिता आणि इतर कायद्यांच्या अंतर्गत या न्यायालयात गुन्हेगारी स्वरूपाची प्रकरणे दाखल होतात व न्यायिक प्रक्रियेच्या अधीन राहून न्यायिक अधिकारी ही प्रकरणे निकाली काढली जातात. भारतीय दंडसंहिता आणि इतर कायद्यांच्या तरतूदीनुसार या कार्यालयातल्या न्यायिक अधिका—यांची कार्यक्षमता व कर्तव्य ठरतात. उपरोक्त न्यायिक अधिका—यांच्या नियंत्रणाखाली निम्नलिखित अधिकारी/कर्मचारी यांच्या मनुष्यबळावर न्यायालयात तसेच कार्यालयाचे कामकाज चालते.

१. प्रबंधक
२. उप—प्रबंधक
३. सहायक प्रबंधक
४. कार्यालयीन अधीक्षक, मुख्य दुभाषी, वरिष्ठ नियंत्रक न्यायलिपिक
५. मुख्य लिपिक, न्यायिक लिपिक, वरिष्ठ न्यायलिपिक
६. दुभाषी
७. सहायक अधीक्षक, वरिष्ठ लिपिक, अभिलेखापाल, रोखपाल
८. स्वीय सहायक, लघुलेखक (उच्च स्तर, निम्नस्तर)
९. लिपिक—टंकलेखक, सहायक रोखपाल
१०. वाहन चालक
११. चतुर्थ श्रेणी कर्मचारी जसे हवालदार, नाईक, शिपाई, हमाल, चपराशी, सफाई कामगार, माळी आणि उदवाहन चालक.

मा. उच्च न्यायालय, मुंबई यांच्या आदेशानुसार या कार्यालयात कोर्ट मॅनेजर हे पद देखील कार्यरत आहे. सदर पदाची नियुक्ती ही करारपध्दतीवर मा. उच्च न्यायालय, मुंबई यांच्या आदेशानुसार केली जाते.

या कार्यालयातील विहित कर्तव्य सूचीनुसार प्रत्येक अधिकारी आणि कर्मचारी यांची कर्तव्ये आणि उत्तरदायित्व प्रणाली तसेच पर्यवेक्षण इत्यादी ठरवण्यात आलेला आहे.

२. या कार्यालयातील अधिकारी व कर्मचारी यांचे अधिकार आणि कर्तव्य. [HOME](#)

DUTY LIST OF REGISTRAR

1. To attest the affidavits required to be filed in the judicial proceedings.
2. Being administrative Officer to deal with the matters of revenue and expenditure of the Court.
3. To examine and sign on bills relating to pay of establishment, travelling allowance, advance from GPF, bills of expenditure, travelling expenses of witness and other bills of contingent expenditure.
4. To operate personal ledger account in respect of original court deposit of Esplanade Court jointly with the Chief Metropolitan Magistrate or Addl. Chief Metropolitan Magistrate.
5. To inspect the offices of various centres of courts.
6. To supervise the subordinate staff of the Chief Metropolitan Magistrate's office.
7. To examine witnesses on commission issued by outside Court.

8. As per Notification of Hon'ble High Court Registrar is designated as Public Information Officer.

Sd/-
Chief Metropolitan Magistrate,
Esplanade, Mumbai.

DUTY LIST OF DEPUTY REGISTRAR

(a) Maintenance of Building :

- i) To call the estimates and plans of the minor works which are to be carried out on TOP PRIORITY BASIS from all the centres of the Courts and to forward the same to the Hon'ble High Court for sanction and grant of funds.
- ii) To report to the Hon'ble High Court whether the funds allotted for carrying out the minor works are fully utilized within the specific period.
- iii) To see all the correspondence regarding repairs, progress reports of infrastructure of all centres and maintenance of buildings and to put up before the Chief Metropolitan Magistrate for directions and compliance.
- iv) To make a proposal for providing Anti termite treatment to court buildings.

(b) Canteen, PCO Booth, Private Zerox machine :

- i) To see whether the permission is obtained for running the canteen, PCO Booth & private Zerox machine & to process applications received in this respect.
- ii) To see whether the agreement in respect of the running of the canteen PCO Booth, & private Zerox machine has been executed as per the terms and conditions as laid down by the Hon'ble High Court and whether the agreement has been renewed from time to time.
- iii) To see whether the recovery of rent, electricity charges, water charges is made and to make correspondence in this regard with the concerned centre of Courts and Hon'ble High Court if required.

(c) Morning Courts & Evening Courts :

- i) To look whether the Morning & Evening Courts are functioning properly.
- ii) To make the monthly roster of the staff for morning & evening court duty rotation-wise.
- iii) To make the posting of the Spl. Metropolitan Magistrates at different centres of Morning & Evening courts with the approval of Hon'ble C.M.M. whenever Notification is issued by Hon'ble High Court.
- iv) To call for the applications for the appointment of Spl. Metropolitan Magistrate and to scrutinize the application.
- v) To arrange for the meeting of selection committee for the Interview of the candidates for the appointment of the Spl. Metropolitan Magistrate.
- vi) To maintain the register of all correspondence relating to the morning & evening Courts.
- vii) To issue orders of staff for appointment on Morning/Evening Court Establishment.

(d) Jail Visit/Meeting :

- i) To make weekly roster of Jail Visit to be made by the Metropolitan Magistrate and other Gentlemen.

- ii) To arrange for the quarterly meeting and to make correspondence in this regard.
- iii) To attend to correspondence and to maintain the file of Jail Visit reports of Metropolitan Magistrates and Sessions Court Judges and the relating correspondence.
- iv) To attend to letters received from Sessions Court or any other court in respect of Under trial prisoners & comply with the directions given.

(e) **Petition writers/stamp Vendors :**

- i) To see whether the petition writers and stamp vendors working at different centres of Courts are having the necessary permission from the Court Authorities.
- ii) To see whether they are following the terms and conditions as laid down by the Criminal Manual.
- iii) To accept the applications for Petition writers and stamp vendors and to scrutinize whether all the formalities are completed as per criminal Manual and to place the same before Hon'ble Chief Metropolitan Magistrate with remarks for necessary orders.

(f) **Attendance of the Matters in Courts :**

To attend the Courts in the matters which are assigned to the Deputy Registrar.

(g) **Affidavits, Attestation :**

- i) Attesting affidavits in Judicial proceedings & to maintain the register in respect of the same.
- ii) To maintain the files in relation with his/her duties.
- iii) To comply with the Inspection Notes pertaining to his/her duties.
- iv) To supervise the Press Declaration Section and sign the letters of intimation to the public.

(h) **E – Court Project :**

To look after all the work of all centres pertaining to E – Court Project & to maintain files in respect of the same.

(i) **Legal Workshop of Judicial Officers :**

To maintain the files & to look after the work of organisation of workshop.

(j) Any other work entrusted by the Registrar or the Chief Metropolitan Magistrate.

Mumbai,
Date : 25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

DUTY LIST OF ASSISTANT REGISTRAR – I

(ESPLANADE - STATIONERY SECTION)

1. To see that the High Court, Supreme Court and Sessions Court Writs are returned to the respective Courts duly complied by the concerned Courts of the Metropolitan Magistrates.
2. To attend the Summons, Warrants, & Notices received from the Courts situated outside Mumbai for

services/executions in Mumbai and send it for service/execution in Mumbai to the Commissioner of Police or concerned Police Stations.

3. To see the Indent of Stationery, forms, Spl. forms clothes, uniforms of Class D employees submitted to the Government in time and other Indents required by office from time to time and to control over the stationery for distributing to other centre of Courts and to maintain Registers of receipt and distribution of stationery.
4. To distribute the new furnitures and Law books to all Centre of Courts, to update the library with new Law books/ Acts pertaining to court's use, to see if new furniture is required and to make correspondence for purchase of new furniture as per Government guidelines.
5. To distribute computer, printer and its accessories, water cooler, fax machine, xerox machine and any other dead stock articles as per requirement of the office.
6. To look after the maintenance of the Cars and Cash Van and to issue the order of Drivers on the Pool Car.
7. To supervise the work of maintaining the Master Dead Stock of the property.
8. To supervise the work of Residential Library of the Presiding Officers and its maintenance.
9. To supervise the work of maintenance of Library of the Chief Metropolitan Magistrate.
10. To circulate all Judgements/ orders received from Honorable Supreme Court, High Court & Sessions Court & any other correspondence directed to be circulated and to maintain the file in this respect.
11. To maintain file of G.R. /Notifications received from Government and High Court and bring it to the notice of concerned and comply with the direction of circulation if necessary.
12. To circulate amendments made in any act or manual and to incorporate the same in the original office record book for reference.
13. To look after the work relating to the installation and disconnection of the Telephone, Broad Band connection at the residence of the Judicial Officers and the work of Laptops provided to the Judicial Officers and any other correspondence related thereto.
14. To maintain the files in relation with his/her work.
15. To comply with the Inspection Notes pertaining to his/her duties.
16. To supervise & pursue the work of all kinds of statements & see it will reach to the Hon'ble High Court & any other Authority in time.
17. To take step in respect of broken unrepairable furniture and for disposal of the same to the authorized dealer.
18. To look after and maintain the files of i) Fax, Xerox, Water Cooler, A.C. machines and Computers.
19. Attesting affidavits in Judicial proceedings & to maintain the register in respect of the same.
20. Any other work entrusted by the Registrar or the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

DUTY LIST OF ASSISTANT REGISTRAR - II

(ESPLANADE – CASH SECTION)

1. To look after the work related to Mediation, maintain files, call for statements from the courts and forward to the concerned authority, maintain files of meeting of Mediation committee in Esplanade centre.
2. To look after budget estimate, appropriate reports, statements of Grant-in-aid.
3. To look after all matters concerning the entire accounts of the Department.
4. To check all the accounts books maintained by the Department.
5. To check all the cheques prepared by the Asstt. Superintendent at Esplanade Centre of Courts.
6. To check all the pension cases, T. A, bills, contingency bills, Bills of Withdrawal from G.P.F.
7. To check the G. P. F accounts of Class D employees.
8. To attend the work of Audit Inspection of A. G. Office and to comply with the Audit Inspection Note.
9. Attesting affidavits in Judicial proceedings & to maintain the register in respect of the same.
10. To discharge the duties of Assistant Public Information Officer of Esplanade Centre and to maintain the register and files.
11. To look after the work in respect of office connections of Water, Telephone, Electricity and Property Tax of Esplanade Centre and all other centres of courts and any other correspondence related thereof.
12. To supervise over the work of Staff appointed for verifying the Surety.
13. To supervise over the work of Video Conferencing and to do all the correspondence related thereto.
14. To comply with the Inspection Notes pertaining to his/her duties.
15. To maintain the files in relation with his/her work.
16. Any other work entrusted by the Registrar or the Chief Metropolitan Magistrate.

Sd/-

Mumbai, (M. P. Bage)

I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

Date :25/10/2013

DUTY LIST OF ASSISTANT REGISTRARS

(At Dadar, Bandra, Borivali and Kurla Centre of Courts)

1. The Asst. Registrar of respective centre shall assist in holding the meeting as per schedule of Mediation, shall make all the correspondence related to the Mediation and maintain the files.
2. To attest affidavits pertaining to judicial proceeding and to maintain register of the same.
3. To attend to the maintenance of Court building and administration and make correspondence with concerned P.W.D. and other authorities.
4. To check daily account maintained by the cashier and the accountant.
5. To operate the Bank Account with In-charge Magistrate of concerned Centre.
6. To check the attendance Roll of the Concerned staffs.
7. To check the proper working of Electric Meter, Water Meter and to make correspondence in respect of

telephone bills and ISDN bills with the concerned authorities and forward the bills received to the Head Office immediately after due verification.

8. To look after and maintain the files of
 - i) Working of Video Conferencing.
 - ii) E-Court Project.
 - iii) Canteen, Petitioner Writer, Stamp Vendor, PCO/Xerox Booth.
 - iv) Fax, Xerox, Water Cooler, A.C. machines and Computers.
9. To supervise over the work of compliance of writs of all courts at the Centre.
10. To see that the correspondence received from Head Office is brought to the notice of the concerned court.
11. To supervise the work of Server Operator and get judgment or any correspondence received by email downloaded and bring to the notice of concerned courts.
12. To maintain correspondence, if any, regarding Server Room.
13. To supervise the work of E – Court Project & Server Room.
14. To Look after the work of Lok Adalat /Special Drive and to submit the statement to Head Office in time of all Courts at the respective Centre.
15. To make correspondence with Head Office regarding Morning & Evening Court pertaining to list of names of staff members for appointment on Morning & Evening Court establishment, maintaining their Muster Roll and forward the attendance sheet of Magistrates and Muster Roll of staffs to Head Office.
16. To see the statement of all courts are sent in time and to forward urgent information/statement immediately as and when called.
17. To attend the work of Assistant Public Information Officer and maintain the register and files and forward all the statements related thereto.
18. To supervise the works of the staff attached to their centre.
19. To maintain the files in relation with his/her work.
20. To comply with the inspection notes pertaining to his/her tables.
21. Any other work entrusted by the controlling Presiding Officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

DUTY LIST OF THE OFFICE SUPERINTENDENT

(Of The Office Of Chief Metropolitan Magistrate, Esplande, Mumbai)

1. To collect the letters received by this Office and to put up before the Hon'ble Chief Metropolitan Magistrate.
2. To give the above-said letters to the Inward Clerk for making entries and to distribute between the concerned Branch/Sections.

3. To place the submissions and details of the staff members who are due for promotion before the Hon'ble Chief Metropolitan Magistrate and the Advisory Committee.
4. Placing the lists of the staff members as called by the Hon'ble Chief Metropolitan Magistrate alongwith the dates of their respective tenures of postings, their places of postings and their residential address to enable the Chief Metropolitan Magistrate to make transfers of the concerned staff.
5. To look after the work of Inter District Transfer of candidates & application on the compassionate grounds in this office as per the directions of the Chief Metropolitan Magistrate.
6. To exercise control over the staff working in establishment section.
7. To prepare the Roster of Holiday Remand Duty to Magistrates and maintain the register thereof.
8. To prepare the Roster of Night Bail remand duties to the Magistrates and maintain the register thereof.
9. To prepare the Roster of Daily Jail Court Duties to the Magistrates and maintain the register thereof.
10. To prepare and circulate the list of concessional leave to be availed by the Judicial Officers from April to June and to maintain the register thereof.
11. To make correspondence with the Hon'ble High Court/Sessions Court/ Mantralaya and Magistrate's Courts, as per the directions of the Chief Metropolitan Magistrate.
12. To prepare the Office Orders/Notifications as per the directions of the Honorable Chief Metropolitan Magistrate.
13. To issue office circulars as per the directions of the Hon'ble Chief Metropolitan Magistrate and to maintain the file of the Office Circulars.
14. To attend the work of granting quasi permanency benefits to staff, and confirmation in post.
15. To maintain the files of Maha Lokadalat and Mega Lokadalat.
16. Incharge of Free Legal Aid (Lokadalat & the statements).
17. To issue Circulars for conducting Higher Standard & Lower Standard Departmental Examinations & to look after the work of the Examinations & also to maintain the record of Examinations.
18. To maintain the other files in relating to his/her work.
19. To comply with the Inspection Notes pertaining to his/her work.
20. Any other work entrusted by the Registrar and the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

DUTY LIST OF CHIEF INTERPRETER

(Working In The Court Of Chief Metropolitan Magistrate, Esplanade, Mumbai)

1. In-charge of daily board.
2. He is custodian of all cases & applications.
3. To attend the Chief Metropolitan Magistrate when the Court is working and to call out the cases fixed for hearing.

4. To write Roznamas in the cases.
5. To arrange the daily board and get it typed from the typist.
6. To maintain the memorandum book (Diary).
7. To make an arrangement for Flag Hoisting in the Court Building on Republic Day, Maharashtra Day and Independence Day.
8. Incharge of Hon'ble CMM's Court library. To receive the library book & enter it in Library Register and to maintain the library book register to look after the maintenance of Chief Metropolitan Magistrates Court library.
9. To attend the work of Judicial Clerk in his/her absence.
10. To comply with the Inspection Notes pertaining to his/her duties.
11. Any other work entrusted by the Presiding Officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

*** In view of Office Circular No. CMM/OC/18/2017 dtd. 21/06/2017 the following modifications are made in Duty List of Sr. Judicial Clerk Sr. No. 2 : “He is custodian of all cases, applications and documents related with cases and applications of the concerned court.”**

DUTY LIST OF SR. JUDICIAL CLERK

(At Mazgaon Centre of Courts)

1. To maintain Muster roll and Late Muster Roll & to see the working of Bio-metric attendance Unit.
2. To maintain the casual leave account.
3. To see that the Court building and its surrounding is kept clean.
4. To supervise the work of Interpreter, Clerks, typists and stenographers, Peons and Hamals.
5. Custodian of Muddemal properties, documents, records and dead stock of the concerned court.
6. To attend the correspondence, to take orders of the presiding officer on the letters received and draft reply accordingly.
7. To comply the orders of the court.
8. The Sr. Judicial Clerk shall assist in holding the meeting as per schedule of Mediation, shall make all the correspondence related to the Mediation and maintain the files. To look after the work of Mediation of their respective court.
9. To sign the summons, notices, memos, and to check, the warrants and initial it and to send it for services and execution.
10. To supervise over the work of Video Conferencing and to do all the correspondence related thereto.
11. To make submissions on surety applications of their respective court & supervise over the work of Staff appointed for Surety Verification.
12. To check various types of bonds ordered to be taken by the Court.
13. To attend the High Court and Sessions Court Writs.
14. To prepare Appeal Book and send Record and Proceedings to the Supreme Courts, High Court and

Sessions Court.

15. To send periodical returns to the Head Office.
16. To issue attendance certificate to the witnesses.
17. To verify the diet and travelling expenses to be paid to the witnesses.
18. To receive the applications for copies of their respective court.
19. To compare the certified copies of notes of evidence and judgment to be supplied to the parties.
20. To sign the certified copies of orders and judgments of their respective Court.
21. To sign the daily fees register.
22. To see whether the results of each and every cases, notices, applications, (Remand & Bail) are written/noted in the specific register by the subordinate staff.
23. To get the work of classification of disposed cases done from General Clerk, warrant clerk, summon clerk and other staff.
24. To receive the properties and documents received in cases as exhibits and keep them in custody.
25. To enter the Muddemal and various property in the property register and to arrange the Muddemal in cupboard on the racks arranged in Muddemal room number-wise, case-wise and year-wise.
26. To affix the identifying slip to the Muddemal i.e. Case No., Court No., Muddemal Property No., Safe Register number and date and to handover the valuable Muddemal to the Cashier for safe custody.
27. To write the orders of the disposal in the Muddemal register.
28. To take steps for auction of Muddemal articles, hold auction as per the direction of the Presiding Officer & credit the sale proceeds to the Government.
29. To return the properties and documents as per orders of the Court.
30. To take steps for auction of Muddemal articles hold auction as per the direction of the Presiding Officer and credit the sale proceeds to the Government.
31. To make the statements and Balance Sheet of the Muddemal property.
32. To check the accounts of the Centre.
33. To deal with lunacy matters.
34. To attend to the maintenance of Court building and administration and make correspondence with concerned P.W.D. and other authorities.
35. To discharge the duties of Assistant Public Information Officer.
36. To comply with the Inspection notes pertaining to his/her duties.
37. To look after and maintain the files of
 - i) Working of Video Conferencing.
 - ii) E-Court Project.
 - iii) Canteen, Petitioner Writer, Stamp Vendor, PCO/Xerox Booth.
 - iv) Fax, Xerox, Water Cooler, A.C. machines and Computers.
38. To supervise the work of Server Operator and get judgment or any correspondence received by email downloaded and bring to the notice of concerned courts.

39. To maintain correspondence regarding Server Room.
40. To supervise the work of E – Court Project & Server Room.
41. To maintain all files except those maintained by his/her subordinate staff.
42. To maintain the Dead Stock Register and Property Register.
43. To Look after the work of Lok Adalat /Special Drive and to submit the statement to Head Office in time of all Courts at the respective Centre.
44. To attend the work of Audit Inspection of A. G. Office and to comply with the Audit Inspection Notes.
45. Any other work entrusted by the Presiding Officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

*** In view of Office Circular No. CMM/OC/18/2017 dtd. 21/06/2017 the following modifications are made in Duty List of Sr. Judicial Clerk Sr. No. 5 : “ Custodian of Muddemal properties, dead stock, records and documents not related with the cases and applications of the concerned court.”**

CONTROLLING JUDICIAL CLERK

(At Mulund, Vikhroli, Shindewadi, Juvenile, CST Railway, Ballard-pier, Girgaon, Mumbai Central Railway, Andheri & Vile-Parle Centre of Courts)

1. To maintain Muster roll and Late Muster Roll & to see the working of Bio-metric attendance Unit.
2. To maintain the casual leave account.
3. To see that the Court building and its surrounding is kept clean.
4. To supervise the work of Interpreter, Clerks, typists and stenographers, Peons and Hamals.
5. Custodian of Muddemal properties, documents, records and dead stock of the concerned court.
6. To attend the correspondence, to take orders of the presiding officer on the letters received and draft reply accordingly.
7. To comply the orders of the court.
8. The Controlling Judicial Clerk of respective centre shall assist in holding the meeting as per schedule of Mediation, shall make all the correspondence related to the Mediation and maintain the files. To look after the work of Mediation of their respective court.
9. To sign the summons, notices, memos, and to check, the warrants and initial it and to send it for services and execution.
10. To supervise over the work of Video Conferencing and to do all the correspondence related thereto.
11. To make submissions on surety applications of their respective court & supervise over the work of Staff appointed for Surety Verification.
12. To check various types of bonds ordered to be taken by the Court.
13. To attend the High Court and Sessions Court Writs.
14. To prepare Appeal Book and send Record and Proceedings to the Supreme Courts, High Court and Sessions Court.
15. To send periodical returns to the Head Office.

16. To issue attendance certificate to the witnesses.
17. To verify the diet and travelling expenses to be paid to the witnesses.
18. To receive the applications for copies of their respective court.
19. To compare the certified copies of notes of evidence and judgment to be supplied to the parties.
20. To sign the certified copies of orders and judgments of their respective Court.
21. To sign the daily fees register.
22. To see whether the results of each and every cases, notices, applications, (Remand& Bail) are written/noted in the specific register by the subordinate staff.
23. To get the work of classification of disposed cases done from General Clerk, warrant clerk, summons clerk and other staff.
24. To receive the properties and documents received in cases as exhibits and keep them in custody.
25. To enter the Muddemal and various property in the property register and to arrange the Muddemal in cupboard on the racks arranged in Muddemal room number-wise, case-wise and year-wise.
26. To affix the identifying slip to the Muddemal i.e. Case No., Court No., Muddemal Property No., Safe Register number and date and to handover the valuable Muddemal to the Cashier for safe custody.
27. To write the orders of the disposal in the Muddemal register.
28. To take steps for auction of Muddemal articles, hold auction as per the direction of the Presiding Officer & credit the sale proceeds to the Government.
29. To return the properties and documents as per orders of the Court.
30. To take steps for auction of Muddemal articles hold auction as per the direction of the Presiding Officer and credit the sale proceeds to the Government.
31. To make the statements and Balance Sheet of the Muddemal property.
32. To check the accounts of the Centre.
33. To deal with lunacy matters.
34. To attend to the maintenance of Court building and administration and make correspondence with concerned P.W.D. and other authorities.
35. To discharge the duties of Assistant Public Information Officer.
36. To comply with the Inspection notes pertaining to his/her duties.
37. To look after and maintain the files of
 - i) Working of Video Conferencing.
 - ii) E-Court Project.
 - iii) Canteen, Petitioner Writer, Stamp Vendor, PCO/Xerox Booth.
 - iv) Fax, Xerox, Water Cooler, A.C. machines and Computers.
38. To supervise the work of Server Operator and get judgment or any correspondence received by email downloaded and bring to the notice of concerned courts.
39. To maintain correspondence regarding Server Room.
40. To supervise the work of E – Court Project & Server Room.

41. To maintain all files except those maintained by his/her subordinate staff.
42. To maintain the Dead Stock Register and Property Register.
43. To Look after the work of Lok Adalat /Special Drive and to submit the statement to Head Office in time of all Courts at the respective Centre.
44. To attend the work of Audit Inspection of A. G. Office and to comply with the Audit Inspection Notes.
45. Any other work entrusted by the Presiding Officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

*** In view of Office Circular No. CMM/OC/18/2017 dtd. 21/06/2017 the following modifications are made in Duty List of Sr. Judicial Clerk Sr. No. 5 :“ Custodian of Muddemal properties, dead stock, records and documents not related with the cases and applications of the concerned court.”**

DUTY LIST OF JUDICIAL CLERK.

1. To see that the Court hall and its surrounding is kept clean.
2. To supervise the work of Interpreter, Clerks, Typists, Stenos, peons and Hamals.
3. Custodian of Muddemal properties, documents, records and dead stock of the concerned court.
4. To attend the correspondence, to take orders of the Presiding Officer on the letters received and draft replies accordingly.
5. To comply the orders of the Court.
6. To sign the summons, notices, memos and to check the warrants and initial it and to send it for services and execution.
7. To make submissions on surety applications.
8. To check various types of bonds ordered to be taken by the Court.
9. To attend the writs of High Court and Sessions Court.
10. To prepare Appeal Book and send Record and Proceedings to the Supreme Court, High Court and Sessions Court.
11. To scrutinize & send periodical returns & any other statements required by the higher authority from time to time to the Head Office.
12. To issue attendance certificate to the witnesses.
13. To receive the application for certified copies.
14. To verify the diet and travelling expenses to be paid to the witnesses.
15. To compare the certified copies of notes of evidence and judgment to be supplied to the parties.
16. To sign the certified copies of orders and judgments.
17. To sign the daily fees register.
18. To see whether the results of each and every cases, notices, applications (Remand and Bail) are written/noted in the specific register by the subordinate staff.
19. To get the result of cases entered into the CIS System from the subordinate staff daily and to get the

system updated time to time.

20. To get the work of classification of disposed cases done from General Clerk, Warrant Clerk, Summons Clerk and other staff regularly and send the same to record room.
21. To arrange to send the case to Cash Section when order of BDF or disposal of Valuable Muddemal Property is passed in the case.
22. To receive the properties and documents received in cases as exhibits and keep them in custody.
23. To receive the Muddemal produced in the court & check the muddemal according to the description.
24. To enter the Muddemal & valuable property in the property register and to arrange the Muddemal in cupboard on the racks arranged in Muddemal room number-wise, case-wise and year-wise.
25. To affix the identifying slip to the Muddemal i.e. Case No., Court No, Muddemal Property No, Safe Register number and date and to handover the valuable Muddemal to the Cashier for safe custody.
26. To write the orders of the disposal in the Muddemal register.
27. To take steps for disposal of Muddemal articles as per the orders of the Court.
28. To return the properties and documents as per orders of the Court.
29. To take steps for auction of Muddemal articles and hold auction as per the direction of the Presiding Officer and Credit the sale proceeds to the Government.
30. To make statements and Balance Sheet of the Muddemal properties.
31. To deal with lunacy matters.
32. To look after the work of Mediation of their respective court.
33. To prepare the Balance Sheet as per the directions of the Hon'ble High Court.
34. To place the circulars, Office Orders and any other correspondence before Judicial Officer.
35. To comply with the Inspection notes pertaining his/her duties.
36. To maintain all files except those maintained by his/her subordinate staff.
37. To maintain the dead stock register and property register.
38. Any other work entrusted by the Presiding Officer.

Sd/-

Mumbai,
Date :25/10/2013

(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

- **In view of Office Circular No. CMM/OC/18/2017 dtd. 21/06/2017 the following modifications are made in Duty List of Sr. Judicial Clerk Sr. No. 3 : “ Custodian of Muddemal properties, dead stock, records and documents not related with the cases and applications of the concerned court.”**

DUTY LIST OF THE STAFF WORKING AS A HEAD CLERK

(In The Office Of The Chief Metropolitan Magistrate, Esplanade, Mumbai)

1. To check pay bills, to be initialed for the approval, confirmation and correctness and other work related with the pay bills.
2. To initial for the approval, confirmation, correctness, the submissions on the leave applications.
3. To initial on the entries made in service books regarding leave, increment on annual, on

promotion, advance increment, hometown concessions, Maharashtra Darshan, remarks on the Departmental inquiries, deemed promotions, etc.

4. To prepare seniority list and to maintain the confirmation order, to prepare the gradation list and the same be circulated among the staff members.
5. To give the permanency benefits to the staff of class C and D employees.
6. To make the submissions regarding twelve years deemed promotions.
7. To make available of related papers for the propose of departmental inquiries and to attend the D.E. in related with the leave.
8. To make the fixation of pay of class B, C and D employees.
9. To make the correspondence with the employment exchange, general administrative department Mantralaya relating to the appointments of class C and Class D employees and other correspondence in relating to the work of establishment section.
10. To implement the Maharashtra Civil Services Rules in the office.
11. To maintain the register for annual increment to class B, Class C and D employees.
12. To assist the Office Superintendent in conducting the Higher Standard & Lower Standard Departmental Examinations & to get enter the results of the Examinations in Service Book of concerned employees from Service Book Section.
13. To look after the work & correspondence regarding Bio-metric Attendance and maintain the files.
14. Any other work entrusted by the Registrar and Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF INTERPRETER.

1. In-charge of daily board.
2. He is an custodian of all cases & applications.
3. To attend the Magistrate when the Court is working and to call out the cases.
4. To write the roznamas in the cases.
5. To arrange the daily board and get it type from the typist.
6. To maintain the Memorandum Book(Diary).
7. To be the in-charge of the Court Library.
8. To receive the library books and to enter it in the Library Register.
9. To attend the Holiday Remand.
10. To assist the Judicial Clerk after Court work and to attend the work of Judicial Clerk in his or her absence.
11. To comply with the inspection notes pertaining to his/her duties.

12. Any other work entrusted by the Presiding Officer.

Sd/-

Mumbai,
Date :25/10/2013

(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

- **In view of Office Circular No. CMM/OC/18/2017 dtd. 21/06/2017 the following modifications are made in Duty List of Sr. Judicial Clerk Sr. No. 2 : “He is custodian of all cases, applications and documents related with cases and applications of the concerned court.”**

**DUTY LIST OF PERSONAL ASSISTANTS &
STENOGRAPHERS (H.G. & L. G.).**

1. To receive the case papers for transcribing the dictation.
2. To take the dictation of the Presiding Officer.
3. To maintain the Register as to when the dictation is taken and transcribe.
4. To make confidential correspondence and maintain the Personal File of the Presiding Officer.
5. To preserve the dictation books/ schedule programme book of Presiding Officer.
6. To type the evidences of witnesses in the court in the absence of Court Typist & as and when directed by the Presiding Officer.
7. To comply with the inspection notes pertaining with his/her duties.
8. To upload the Order and Judgements passed by the Presiding Officer on CIS daily and maintain the register.
9. Any other work entrusted by the Presiding Officer.

Sd/-

Mumbai,
Date :25/10/2013

(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF SENIOR CLERK OF ALL CENTRE OF COURTS

1. To maintain the surety register.
2. To verify the surety applications.
3. To maintain the files in relation with his/her work.
4. To comply with the inspection notes pertaining to his/her duties.
5. To maintain Mediation cases Register as per rule.
6. To maintain the Casual Leave account, Muster Roll & Late Muster Roll. (Except Esplanade Centre)
7. To supervise over the service of postage stamp account.(Except Esplanade Centre)
8. To maintain the accounts of Stationery (Dead Stock) under the controll of Asst. Registrar / Controlling Judicial Clerk.(Except Esplanade Centre)
9. Any other work entrusted by the Addl. Chief Metropolitan Magistrate, Asst.Registrar/Controlling

Judicial Clerk.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

**DUTY LIST OF THE STAFFS WORKING IN CENTRAL RECORD ROOM
UNDER THE SUPERVISION OF THE INCHARGE PRESIDING OFFICER**

(1 RECORD KEEPER AND 1 CLERK-TYPIST)

1. To receive the classified record of all Courts.
2. To check all the record received by him/her as per list submitted by the Court concerned.
3. To give the acknowledgment in respect of record received.
4. To arrange the record court-wise and year-wise in the Record Room and to preserve it for the specified period.
5. To make the submission and to take the order for the destruction of the record.
6. To hand over the cases called by the Court who has send the record, after order made by the In-charge Presiding Officer of the Central Record Room.
7. To receive the applications for copies.
8. To put up it before the In-charge P.O. for order and if it is granted to furnish copies to the concerned.
9. To maintain the registers pertaining to his/her work.
10. To comply with the inspection notes pertaining to his/her duties.
11. Any other work entrusted by the In-charge officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

**DUTY LIST OF THE STAFF WORKING IN CASH SECTION AS A
CASHIER UNDER THE SUPERVISION OF THE REGISTRAR.**

(1 Chief Cashier, 1 Head Cashier & 1 Asstt. Cashier)

1. To go to Reserve Bank of India and –
 - i) To deposit daily cash of this centre and remittance of fines, fees of other centres.
2. To receive remittance of fine, fees from all centres of Courts in term of cash and Demand twice in a week i.e. Tuesday & Friday.
3. To disburse the various types of Exchequer of Telephones, water, light, rent bills etc and Bhatta to all centres and to maintain the record of above payment with acknowledgment.
4. To receive valuable Muddemal Properties items and F.D.R. from the Courts of this centre and to maintain the Safe register for the said properties, to round up the Muddemal articles as and when it is disposed of and on completing all formalities and to prepare the balance sheet for the pending valuable Muddemal articles.
5. To receive daily cash counter and arrange it to deposit in R.B.I. on next day.

6. To receive the amount of fine, A/C No. I, A/C No.II, Gaming, Deposition, Misc Amount, and to receive also the fine, fees of the Morning Courts.
7. To carry out the daily work in various ways with the help of the other Cashiers.
8. To maintain the following registers -
 - i) Safe Register
 - ii) F.D.R. Register
 - iii) Salary Outward Register for Class C & D
 - iv) Bhatta Book
 - v) Rough Cash (Treasury withdrawals) Book
 - vi) P.S., New papers, Petrol Supply etc.
 - vii) Cash-Book (B.T.R.-4)
 - viii)General Cash Book (Remittance Register)
 - ix) Un-disbursed Salary Register
 - x) Permanent Allowance Book
 - xi) Monthly salary outstanding Statement
 - xii) To prepare the remittance Statements
 - xiii)To maintain Outward Register.
9. To maintain the files in relating to their works.
10. To transfer the cash amounts payable to different parties through NEFT as per the guidelines issued in this respect & maintain the files.
11. Head Cashier/Asstt. Cashier is to look after the work of the Chief Metropolitan Magistrate Cashier in his/her absence.
12. Head Cashier/Asstt Cashier to do the work as per the supervision of the Chief Cashier.
13. To comply with the Inspection Notes pertaining to their duties.
14. Any other work entrusted by the Registrar.

Sd/-

Mumbai,
Date :25/10/2013

(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

**DUTY LIST OF THE ASSISTANT SUPERINTENDENT & OTHER STAFF
WORKING IN ACCOUNT SECTION UNDER THE SUPERVISION OF THE
ASSTT. REGISTRAR-II & THE REGISTRAR.**

1. To receive the applications for Refund of Cash Bail, for verification whether cash bail amount is lying in Account or not.
2. To make payment by NEFT/RTGS through RBI and maintain the record regarding payment.
3. To prepare the list of BDF Cases and issue cheque for Bail Deposit Forfeiture amount in cases from all Courts.
4. To keep the record of all applications and cheques.
5. To prepare the challans of A/c No. I, A/c No. II, fines and fees amount.

6. To receive and check the remittance from all centres.
7. To prepare the fine, fees, forfeiture challans and maintain the remittance register.
8. To maintain the record & Memos of fine and fees of all the centres.
9. To prepare the statements of fine and fees of all the centres.
10. To prepare the statement of fine, fees, forfeiture challans received from RBI and send to P.A.O. for verification and to finance department.
11. To maintain record of lapsed bail deposit of all centres.
12. To receive the applications for refund of cash from lapsed amount.
13. To maintain the refund of fine register.
14. To prepare the bill of refund of cash from lapse deposit and to submit it to Pay and Accounts office.
15. To prepare Balance Sheet of A/c. I & A/c. II items.
16. To maintain the various types of Registers as follows -
 - i) Bail Deposit Register (A/c. I)
 - ii) Witness Bhatta Register 44
 - iii) Miscellaneous Deposit (A/c No.II) Register
 - iv) Remittance Register
 - v) Gaming Register
 - vi) Bail Deposit Forfeiture Register
 - vii) Cheque Book Register
 - viii) PLA Cash Book
 - ix) RTI Register
 - x) Contingency Register 144
 - xi) Tabulated Register
 - xii) Challans Register
 - xiii) Fair Fine Register, etc.
17. To maintain files pertaining to their works.
18. To comply with the Inspection Notes pertaining to their duties.
19. Any other work entrusted by the Asstt. Registrar or the Registrar.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

**DUTY LIST OF HEAD CASHIER/ ASSISTANT CASHIER OTHER THAN
ESPLANADE.**

1. To receive fine amount, to prepare the receipt and hand over to the concerned parties.(Form 'A' for Bail Deposit, Form 204 for fine & 113 for others)
2. To receive the bail deposit and all kinds of payment ordered by the Court.
3. To receive the Bail deposit from the Police and parties.

4. To make endorsement of fine paid or not paid on docket of case papers.
5. To deposit the fine and other amount in Bank as per the Chief Metropolitan Magistrate's order.
6. To send the Demand Draft to the H.O. and Reserve Bank.
7. To take custody of valuable items and keep them in the safe.
8. To maintain the Safe Register.
9. To prepare the Balance Sheet of the Valuable Muddemal property which is in the custody of the Cashier.
10. To make payment of the witnesses.
11. To maintain Permanent Advance Register (Gen 145).
12. To write Rough Cash book.
13. To maintain Fair Fine Register.
14. To maintain the register of Receipt book.
15. To maintain securities Register (FDR, NSC, etc.). To maintain the FDR Register for those amount invested in Bank in the name of Court.
16. To prepare monthly memo of fine fees and forfeiture.
17. To transfer the cash amounts payable to different parites through NEFT as per the guidelines issued in this respect & maintain the files.
18. To attend the work of Asstt. Superintendent/Accountant in his/her absence.
19. To comply with the inspection notes pertaining to his/her table.
21. Any other work entrusted by the Asstt. Registrar/Sr. J.C./Controlling J.C. Or Controlling Presiding Officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF ASSISTANT SUPERINTENDENT.

(Except Esplanade Centre of Courts.)

1. To receive Refund application for Bail amount and other deposits.
2. To maintain Account I & II, Deposition, gaming, B.D.F. & RTI Register.
3. To make the payment by NEFT/RTGS through RBI.
4. To maintain Tabulated Book.
5. To maintain General Cash Book (BTR4) Subsidiary.
6. To prepare challans of the fine, fees and forfeiture and Account I & II also.
7. To prepare Balance Sheet of A/c.I & II amounts and maintain the register.
8. To prepare contingency bills.
9. To maintain the Contingency Register (Form144).
10. To prepare and send detailed bills (Contingency for payment of H.O.)
11. To prepare plus and minus memo for every month and to send it to A.G. Office in duplicate.
12. To verify the cash deposit whether it is pending or not, so as to avoid doublepayment or over

payment.

13. To make arrangement to bring cheque book from P & A Office.
14. To maintain cheque register.
15. To maintain Surety Register.
16. To verify Surety application.
17. To prepare lapsed deposit statement.
18. To attend the work of Cashier in his/her absence.
19. To maintain the files in relation with his/her work.
20. To comply with the inspection notes pertaining to his/her tables.
21. Any other work entrusted by the Asstt. Registrar/ Sr. J.C./Controlling J.C. Or Controlling Presiding Officer.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN NON-GAZATTED PAY BILL SECTION UNDER THE SUPERVISION OF THE HEAD CLERK AND THE OFFICE SUPERINTENDENT

(1 Post of Assistant Superintendent and 7 Posts of Clerk)

DUTIES OF ASSISTANT SUPERINTENDENT

1. To prepare the G.I.S. Bill of retired employees.
2. To maintain the register name-wise of the Employees every half year and to post the salary for every month in it.
3. To prepare the acquittance roll (Centrewise) of the staff.
4. To prepare the Festival Advance Bills for Diwali, Idd & Christmas.
5. To inform the Government as to how many employees granted the House Building Advance and its balance.
6. To deduct the L.I.C. installments, prepare the invoice & to tally with entries made in the registers.
7. To take the note in Bill Register and Token Register after granting the Pay bills, Supplementary bills, Encashment bill etc.
8. To prepare the Challans of recovery and challans of refund.
9. To prepare the Census sheets of the employees in the month of June every year and to submit it to the Government.
10. To prepare Balance of bills which is sent to Pay & Accounts Office from Bill Register.
11. To check the acquittance of salary & others after received back and to file it.
12. To calculate the Income Tax of the Staff Members.

13. Other work allotted by the Head Clerk/Office Superintendent under the direction of the Chief Metropolitan Magistrate .

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN NON-GAZATTED PAY BILLSECTION UNDER THE SUPERVISION OF THE HEAD CLERK AND THE OFFICE SUPERINTENDENT

(1 Post of Assistant Superintendent and 7 Posts of Clerk.)

DUTIES OF THE CLERKS

1. To prepare the Salary Bill and to make the entries in the Bill Register for pay.
2. To make the entries of the Leave in the Bill register.
3. To take the note of Increment granted by annual & on promotion.
4. To prepare L.W.P. refund statement & G.I.S. statement.
5. To prepare H.B.A. statement and to prepare the Bill.
6. To prepare the Statement of G.P.F. & Income Tax.
7. To prepare Supplementary Bill, Encashment Bills, Bonus Bills.
8. To prepare the Bills of D.A. arrears, to prepare the Statement and to take the entries in the register.
9. To make the entries of G.I.S., Festival Advance, H.B.A. in register.
10. To prepare the Yearly Statements of G.I.S. & Profession Tax.
11. To prepare the Salary Certificates if demanded by employees.
12. To tally LIC deduction from the register with the invoice.
13. To take the entries of all bills in the Token register.
14. To prepare the Salary slips.
15. To make the entries of G.P.F. deductions in the register.
16. To prepare new salary register in the month of March every year.
17. Other work allotted by the Head Clerk/Office Superintendent under the directions of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN GAZETTED OFFICERS'S PAY BILL SECTION UNDER THE SUPERVISION OF THE HEAD CLERK AND OFFICE SUPERINTENDENT.

(1 Assistant Superintendent & 2 Clerks)

1. To maintain the monthly Pay Bill Register.

2. To prepare monthly salary bills and slips of salary.
3. To calculate the Income Tax.
4. To maintain the Service Books i.e. to make the entries of Annual increments, Advance Increments, Leave, Home Town Concession, Deputation, H.T.C. On transfer etc.
5. To maintain the Bill Register and Cheque Register,
6. To maintain their record of all kinds of leave.
7. To prepare arrears of Pay Commission and thereafter to prepare the bills.
8. To prepare all kind of supplementary bills, i.e. T.A./ L.T.C./ Medical/ Computer Advance/G.P.F. Withdrawal/T.A. Advance etc.
9. To prepare the Pension Papers.
10. To prepare the Bills of Retired Officers i.e. G.P.F./G.I.S./Earned Leave Encashment/Death cum retired Gratuity, etc.
11. To make the correspondence with the Hon'ble High Court and Government.
12. To maintain the Personal file of the Officers.
13. Other work allotted by the Head Clerk/ Office Superintendent under the directions of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN LEAVE SECTION UNDER THE SUPERVISION OF THE HEAD CLERK AND OFFICE SUPERINTENDENT.:

(1 Assistant Superintendent and 2 Clerks)

1. To receive the application of all kinds of leave i.e. Casual Leave, Earned Leave, Special Leave, extraordinary leave of Class B,C, & D employees.
2. Put it up before sanctioning authority after making the submission.
3. After sanctioned to make its entry in the service book of the concerned employees.
4. To maintain the personal files of all employees and to file all types of applications of the staff in their personal files.
5. To maintain the leave register.
6. To maintain the service book of all employees and to take entries of increments, transfers, retirement, home town declarations, Maharashtra Darshan, Advance increment, results if any, in show-cause notice and departmental inquiry and fixation.
7. To prepare office order after sanctioning the leave and number it.
8. To maintain the personal account of leave.
9. To give one year leave record of every employees to the Pay Bill Section for increment purpose.
10. To furnish the information i.e. Date of Birth, date of joining, date of retirement and other relevant information from the service book to other sections.

11. Custodian of the Service Books of all employees except Class A.
12. To maintain the register for Service Books of retired employees and to prepare the Bill of encashment of unutilised leave.
13. To maintain the Regular Muster and Late Muster of all employees attached to the Esplanade Centre of Courts.
14. To maintain the files of
 - i) Late Condonation
 - ii) Attendance Certificate,
 - iii) Statement of Increment,
 - iv) Attendance Certificate of Class IV employees who are working as a Residential Chaparasi.
15. Any other work entrusted by the Head Clerk/Office Superintendent under the directions of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN PENSION BRANCH UNDER THE SUPERVISION OF THE ASSTT REGISTRAR – II
(Assistant Superintendent & 3 Clerks)

1. To prepare T.A. & D.A. bills of all staff of Class B, C & D .
2. To prepare Home Town & Maharashtra Darshan bills of all staff except Class A.
3. To prepare Medical Bills of all staff except class A.
4. To prepare G.P.F. withdrawal and refundable bills.
5. To maintain broad sheets and account of G.P.F. of Class D staff and to make entries in the Pass Books of G.P.F. of Class D staff.
6. To maintain the Master Lists of G.P.F. & D.C.P.S. of Class B & C staff.
7. To prepare the pension papers of Class B, C & D employees.
8. To prepare the documents for the pension of retired persons as well as deceased persons,
9. To prepare Pensioners arrears Bills who retired in the year 1996 and onwards.
10. Any other work entrusted by the Assistant Registrar - II under the direction of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN BUDGET SECTION UNDER THE SUPERVISION OF ASSTT REGISTRAR – II

(1 Sr. Clerk and Clerk)

1. Reconciliation of statement with the Statement of Pay & Accounts office and thereafter to prepare the progress Expenditure statement.

2. To prepare Quarterly Statement of all heads.
3. To sent the Annual Budget to Mantralaya in the month of October of every year.
4. To send Eight monthly revised Budget estimate to Mantralaya in the month of December of every year.
5. To send Nine monthly revised Budget estimate to Mantralaya in the month of January of every year.
6. To send the statement of Probable expenditure & surrender the savings to Mantralaya on 15th March of every year.
7. To tally the monthly abstract of this office to the abstract of the office of the Accountant General.
8. To send the statement regarding the Actual Expenditure during the year in the month of June to the Mantralaya.
9. Any other work entrusted by the Assistant Registrar -II under the direction of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

**DUTY LIST OF THE STAFF WORKING IN STATIONERY BRANCH UNDER
THE SUPERVISION OF ASSTT REGISTRAR – I**

(2 Clerks)

1. To maintain Master DEAD STOCK register containing Furnitures of all centres of Courts.
2. To maintain Dead Stock Register for Esplanade Center of Courts and to maintain the stock and Distribution of Stationery register.
3. To arrange the stationery in Godown and distribute to the Establishment Section and Centre of Courts as per their demand and availability.
4. To bring the stationery from the Printing Press and from Mumbai Central Bus stand or their Parcel Office.
5. To take the typewriters to Printing Press for repairing and to bring it back.
6. To make correspondence regarding the stationery i.e. forms, registers, clothes, other stationery etc. to the concerned authorities and to make inquiries for availability of Stationery and if available to bring it if necessary to go personally for inquiry regarding above referred matter.
7. To maintain the Home Library of the Presiding Officer for the delivery of the books and return back after transfer of the presiding Officer or on retirement.
8. If shortage of stationery or other inquiry regarding stationery, to go to the court of Sessions, High Court and small Cause Court.
9. Other related concerned work with this branch.
10. Any other work entrusted by Assistant Registrar - I under the direction of the Chief Metropolitan

Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN JUDICIAL BRANCH UNDER THE SUPERVISION OF THE ASSTT. REGISTRAR- II

(3 clerks)

DUTIES OF THE WRIT SECTION: 2 CLERKS

1. To receive writs/Notices/Judgment Copies from High Court of Mumbai and their benches and Supreme Court of India.
2. To make entries of Writs/Notices/Judgment copies in the Registers.
3. To take out Zerox copies of writs received from High Court & Supreme Court.
4. To prepare forwarding letter for sending the writs/notices to the respective courts, Addl. Commissioner of Police & concerned Police stations for execution and service & to obtain the signature of the Metropolitan Magistrate, 23rd Court, on forwarding letters.
5. To receive back the said writs/notices and acknowledgments of Record & Proceedings from all concerned, to take the note of outward no. of Courts and round up the entry.
6. To prepare the list of writs/notices sent back to Hon'ble High Court, Supreme Court & Session Court.
7. To prepare forwarding for sending the Original Record and Proceedings of all courts to High Court and Session Court.
8. To prepare slips to re-forward the complied writs/ notices to the higher court.
9. To receive back the Original R & P from High Court and Sessions Court and back to concerned courts.
10. To prepare acknowledgment files for writs/notices sent to Upper Courts.
11. To maintain the correspondence file which is made with the higher courts.
12. To maintain the record of Judgment copies received from the higher courts.
13. To send reminders to whom the writs/ notices are sent for compliance of pending writs/notices.
14. To maintain dispatch book for local writs and original R & P and proceedings of all courts.
15. To make the correspondence in related with the work of this section.
16. Any other work, entrusted by the Assistant Registrar-I under the direction of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN THE JUDICIAL BRANCH UNDER THE SUPERVISION OF THE ASSTT. REGISTRAR-II

(3 Clerks)

DUTIES OF OUTSIDE WARRANTS, SUMMONS, NOTICE CLERK

1. To receive the out stations summons, warrants & Notices, to forward the same to the Commissioner

of Police for execution and service.

2. To prepare the progress report of the undertrial Prisoners and to submit it to the Hon'ble High Court, Mumbai.
3. To maintain the file of transfer orders of cases issued.
4. To maintain the register and file for the complaint made by the accused persons regarding ill-treatment.
5. To maintain the file for –
 - i) Acknowledgment receipt received from Commissioner of Police.
 - ii) General file for jail intimation & Judicial intimation etc.
6. To maintain the outward register for this section and other related work to this section.
7. To maintain the Register for the process received from the High Court outside of Maharashtra.
8. To maintain the file the G.R. Received/Notification/Circulars.
9. To maintain the file of circulated Judgments.
10. Any Other work entrusted by the Asstt. Registrar -I under the direction of the Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN THE STATISTICS BRANCH
UNDER THE SUPERVISION OF THE REGISTRAR

(3 Clerks)

1. To receive the various types of Statements from the Metropolitan Magistrate's Court's, to verify it and to take the entries in the relevant statement register.
2. To prepare the consolidation report of each statement periodically and forward it to the High Court, Mumbai.
3. To collect the information which is asked by the Hon'ble High Court time to time and sent it to the same within stipulated period to Hon'ble High Court, Mumbai.
4. To maintain the files for various statements and other correspondence including Mediation & Lokadalat.
5. To collect the information from other Courts of A.C.M.M. and M.M.s in the format of ANALYTICAL STATEMENT and thereafter to prepare Annual Statements No. I, II, IX, X, XI, XII, XV and Statement in Form A and Form B and sent to the Hon'ble High Court, Mumbai.
6. Any other work entrusted by the Registrar under the direction of the Chief Metropolitan Magistrate, Mumbai.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN CONTINGENCY BRANCH
UNDER THE SUPERVISION OF ASSTT. REGISTRAR - II

(1 Post of Asstt. Superintendent & 2 Posts of Clerks.)

1. To prepare Petty Supply (P.S.) and Particular Professional Services (P.P.S) Bills of all Centres of Courts.
2. To prepare the Salary Bills and Acquittance of Spl. Metropolitan Magistrates.
3. To prepare Telephone Bills of Office Telephone and Residential Telephone of the Presiding Officers.
4. To prepare Electricity & Water Bills of all Centre of Courts.
5. To prepare Petrol Bills and Car maintenance Bill of all vehicles.
6. To prepare the Peon allowance, Robe allowance bills of Judicial Officers.
7. To prepare Rent Bill of Nyay Mandir at Dadar and maintenance Bill of Vikhroli Courts.
8. To prepare the Salary Bill of Daily Wages of Sweeper.
9. To prepare T.A. (Ordinary), Office Stationery Office Furniture, Law Books (Purchasing & Binding) & Newspapers Bills and maintenance bill of Zerox & Cyclostyle machine.
10. To prepare the vouchers & maintain the Bhatta book and other concerned work to this section.
11. Any other work entrusted by the Asstt. Registrar - II under the direction of the Chief Metropolitan Magistrate, Mumbai.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN PRESS DECLARATION SECTION
UNDER THE SUPERVISION OF DEPUTY REGISTRAR

(2 Clerks)

1. To supply the formats of application, Authentication of declaration, ceasing declaration, transfer of title, keeper of press, etc, as per the requirements of the concerned persons under Press & Registration of Books Act 1867.
2. To receive applications duly completed in all respects.
3. To send application to the Addl. I/c. Chief Metropolitan Magistrate, 3rd Court, Esplanade for signature for sending the same to New Delhi.
4. To receive correspondence from Registrar of Newspapers for India, New Delhi.
5. To intimate printer & publisher about allotment or rejection of title by sending them letters.
6. To give appointment to publisher for authentication.
7. To identify printer and publisher.
8. To put papers along with all the relevant documents before the Addl. Chief Metropolitan Magistrate, 3rd Court, Esplanade for authentication.
9. To send copies of declaration to R.N.I. by registered A.D.

10. To send copies of declaration to Examiner of Books Department.
11. To maintain the registers of inward and outward of applications.
12. To maintain publisher's copy register.
13. To maintain register of all press declarations.
14. To maintain the file for office correspondence.
15. To preserve the register of confessional statements, witness statements and dying declaration.
16. To maintain register of certified true copies of Press Declaration.
17. To receive the letters of Registrar and Dy. Registrar.
18. To maintain the files of correspondence of the Registrar.
19. To maintain Inward and Outward register of the correspondence of the Registrar.
20. To comply with the Inspection Notes pertaining to his/her duties.
21. Any other work entrusted by the Dy. Registrar/Registrar/Addl. Chief Metropolitan Magistrate, 3rd Court, Esplanade, Mumbai.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING AS A INWARD CLERK UNDER THE SUPERVISION OF OFFICE SUPERINTENDENT AND HEAD CLERK:

(1 Clerk)

1. To receive the letters and send it to the Office Superintendent.
2. After scrutiny by the Office Superintendent, to receive it for making the inward.
3. To inward all letters and to distribute them to the concerned sections.
4. To maintain the Inward Register for Marathi & English correspondence separately.
5. To maintain the Letter Distribution Register.
6. To receive telephone calls and transfer it to the concerned section and Presiding Officers.
7. To comply with the Inspection Notes pertaining to his/her duties.
8. Any other work entrusted by the Registrar/Head Clerk/Office Superintendent.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING AS A OUTWARD CLERK UNDER THE SUPERVISION OF OFFICE SUPERINTENDENT AND HEAD CLERK

(1 Clerk)

1. To receive the letters for sending it to the concerned offices/persons.
2. To make the entries of the said letters in the Outward Register.

3. To maintain the Outward Register for Marathi & English correspondence separately.
4. To maintain the Letter Distribution Register for this Centre of Courts and separate Register for the letters of other Centre of Courts.
5. To dispatch the Office Orders, Writs, Confidential Letters to the concerned courts/persons.
6. To maintain the Postal Stamps (Service) Register.
7. To distribute the Service Stamps to the other centre of courts as per the availability and directions.
8. To comply with the Inspection Notes pertaining to his/her duties.
9. Any other work entrusted by the Registrar/Head Clerk/Office Superintendent.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF GENERAL CLERK

1. To receive the charge-sheet from Police, to check the relevant documents and make the entries in the register with the permission of the court.
2. To receive daily board cases from Interpreter to write its next date of hearing along with effective order in the board of such date and sent it to the concerned staff for compliance of the court order.
3. To prepare all kind of memos.
4. To enter the results of disposed-of cases in K-patruk (Disposal) Register.
5. To make entry of writs received from the Supreme Court, High Court and Sessions Court in the Register.
6. To prepare the statement of pending writs for more than 30 days.
7. To prepare the Balance Sheet (Sood) of pending cases.
8. To assist the Judicial Clerk for sending R & P of committal cases to the Court of Sessions, Mumbai.
9. To assist the Judicial Clerk for preparing all kind of statements.
10. To prepare list of classified cases with the help of Typist, Summons Clerk and Warrant Clerk and sent it to the Central Record Room.
11. To arrange to send the case to Cash Section when order of BDF or disposal of Valuable Muddemal Property is passed in the case.
12. To dispatch the letters.
13. To make the entry of R.A., Bail Applications, and FIR in its respective registers.
14. To do the comparing work with the Judicial Clerk.
15. To send the cases to Centralise Filing Cell for numbering & receive back.
16. To maintain the files in relation with his/her duties.
17. To maintain the following registers:
 - i) Police Case Register
 - ii) High Court and Sessions Court Writ Register

- iii) Bail Application Register
- iv) Remand Application Register
- v) FIR Register

18. To look after the work of Interpreter in his/her absence.

19. Any other work entrusted by the Presiding Officer or Judicial Clerk.

ADDITIONAL DUTIES OF THE GENERAL CLERK ATTACHED TO CONTROLLING JUDICIAL CLERK.

- 20. To maintain the Service Stamps Account.
- 21. To write the Muster Roll and Late Muster Roll.
- 22. To maintain the Casual Leave Application File.
- 23. To maintain the Accounts of Stationery.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF HEAD TYPIST/ TYPIST/ CLERK-TYPIST

- 1. To type daily board fixed for hearing.
- 2. To prepare the copies of orders, Judgments and evidence etc., and send it to Judicial Clerk for comparing and certifying.
- 3. To maintain copying fee accounts.
- 4. To deliver the copies to the Concerned parties.
- 5. To maintain Balance Sheet of copying applications.
- 6. To type the evidence of witnesses in the cases in open Court as and when directed by the Presiding Officer.
- 7. To type the statement of accused in the absence of Steno.
- 8. To type the list of classified disposed of cases for sending it to the Central Record Room.
- 9. To maintain the files in relation with his/her work.
- 10. To comply with the Inspection notes pertaining to his/her duties.
- 11. To maintain the following registers :
 - i) Register of copies supplied to the accused in Jail.
 - ii) Register of Application for Certified Copies.
 - iii) Register of Urgent delivery copying Application.
- 12. Any other work entrusted by the Presiding Officer or Judicial Clerk.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF SUMMONS CLERK/ CLERK-TYPIST

- 1. To receive the case papers from General Clerk for compliance of the orders.
- 2. To make entry of complaint cases in Register (Summons & Case Register).

3. To make entry of miscellaneous application in Register.
4. To receive process fees.
5. To prepare summonses to the accused persons, witnesses & letters to Doctor, and Notices in Private cases and Police cases.
6. To assist the General Clerk for preparing the list of classified disposed of cases for sending it to the Central Record Room.
7. To maintain the files in relation with his/her work.
8. To maintain the following Registers :
 - i) Summons Cases Register.
 - ii) Miscellaneous Application Register.
 - iii) Process Fees Register.
 - iv) Inward Register.
 - v) To maintain the Register of Referral & Referred cases for mediation.
9. To do the work of classification of disposed cases regularly and prepare list for sending to record room.
10. To enter result of cases in CIS Software and see that all entries are updated from time to time.
11. To prepare list of cases in which order of B.D.F. is passed and send the same to Head Cashier alongwith cases.
12. To send the case to the Head Cashier in case of order of disposal of Valuable Muddemal Property for making entry in V.M.R.
13. To comply with the Inspection notes pertaining to his/her duties.
14. To do any other work entrusted by Presiding Officer or Judicial Clerk.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

LIST OF DUTIES OF WARRANT CLERK/ CLERK-TYPIST

1. To receive the case papers from the General Clerk for the compliance of the orders of the Warrant.
2. To issue warrants in Police and Complaint Cases.
3. To issue Distress Warrants.
4. To prepare the Bail Bonds and the Cash Bonds.
5. To make the entry of the cases kept on Dormant File in Dormant File Register.
6. To prepare the Balance-Sheet of the Dormant File Cases.
7. To maintain the files in relation with his/her work.
8. To maintain the following Registers :
 - i) Arrest Warrant Register & to make regular entries about cancellation/returned/ execution of warrants.
 - ii) Conviction Warrant Register.

- iii) Remand Warrant Register.
 - iv) Dormant File Cases Register.
 - v) Distress Warrant Register.
 - vi) Search Warrant Register.
 - Vii) Outward Register for Marathi & English correspondence separately.
9. To do the work of classification of disposed cases regularly and prepare list for sending to record room.
 10. To enter result of cases in CIS Software and see that all entries are updated from time to time.
 11. To prepare list of cases in which order of B.D.F. is passed and send the same to Head Cashier alongwith cases.
 12. To send the case to the Head Cashier in case of order of disposal of Valuable Muddemal Property for making entry in V.M.R.
 13. To comply with the Inspection notes pertaining to his/her duties.
 14. To do any other work entrusted by Presiding Officer or Judicial Clerk.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE STAFF WORKING IN CONFIDENTIAL & INSPECTION BRANCH UNDER THE SUPERVISION OF THE CHIEF METROPOLITAN MAGISTRATE, ESPLANADE, MUMBAI

1. To maintain Inward & Outward Register of Confidential Section.
2. To seal and dispatch all confidential letters/orders/circulars etc. of Hon'ble Chief Metropolitan Magistrate to the Hon'ble High Court/ Sessions Court/ Centres of Courts and/or any other offices.
3. To call for the special reports of the Presiding Officers under whom the staff due for review, as per the requirement, and to place the same before the Hon'ble Chief Metropolitan Magistrate and the committee for review.
4. To communicate the orders of the Review Committee to the concerned staff.
5. To maintain and preserve the files of the Review Committee Meetings and all correspondence made thereof.
6. To prepare the lists of the staff members and sent their blank C.R.s to each Presiding Officers for their reports, in the month of April every year, and on receipt thereof, to place the C.R.'s before the Reviewing Authority (Hon'ble Chief Metropolitan Magistrate) and communicate adverse remarks if any, to the staff as per Hon'ble Chief Metropolitan Magistrate's directions.
7. To preserve and maintain the Confidential Reports of Class B,C, & D staff.
8. To draw articles of charge and other annexures, prepare show cause notices., etc staff concerned. To cause to serve the Departmental Inquiry Papers upon the staff concerned and receipt of their written statement of defence, to forward the papers to the Inquiry Officer appointed by the Hon'ble Chief Metropolitan Magistrate.

9. To maintain the files of the Departmental Inquiries, Preliminary Inquiries, show cause notices, etc. of the staff.
10. To maintain the files of representations/appeals/writ petitions made by the staff, against the final order in the Departmental Inquiries held against them, or order of review communicated to them, and to send reports/remarks to the Hon'ble High Court, if required, on the directions of the Hon'ble Chief Metropolitan Magistrate.
11. To do all the typing work of Confidential and Inspection Branch.
12. To receive the Inspection Notes of the Courts inspected by the Inspection Authority, and to forward the same to the Court concerned for compliance.
13. To issue reminders/letters for ensure speedy compliance, on the directions of Hon'ble Chief Metropolitan Magistrate .
14. To receive the complied Inspection Notes and place the same before the Honorable Chief Metropolitan Magistrate for deputing a Judicial Officer for physical verification of the compliance's made by the Court concerned.
15. On receipt of the report of the concerned Judicial Officer, to forward the notes to the Hon'ble High Court along-with the Hon'ble Chief Metropolitan Magistrate's certificate and letter; and to preserve one set of the Inspection Notes, in this office for office record.
16. To ensure that any directions/compliance pertaining to the Hon'ble Chief Metropolitan Magistrate in the inspection notes of the concerned courts are complied with the help of the Registrar/Deputy Registrar or staff concerned, by issuing letters/directions if necessary to all concerned.
17. To send letters/reminders to the Presiding Officers/Courts calling for their statements of Muddemal Property and Classification of cases.
18. To maintain the files of correspondence related to the property statements/classification of the cases etc.
19. Any other work entrusted by the Registrar & Chief Metropolitan Magistrate.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

DUTY LIST OF THE TYPIST/CLERK-TYPIST WORKING UNDER THE SUPERVISION OF THE OFFICE SUPERINTENDENT AT ESPLANADE CENTRE OF COURTS

1. To type the letters pertaining to the correspondence of the Office Superintendent and the Head Clerk.
2. To type the Office Orders.
3. To type the schedules related to the Pay Bill Section, Pension Section and Contingency Branch.
4. To comply with the Inspection notes pertaining to his/her duties. with the Inspection Notes pertaining to his/her work.

5. Any other work entrusted by the Registrar, Office Superintendent and the Head Clerk.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

**DUTY LIST OF THE CLERK/TYPIST (SERVER OPERATOR) LOOKING
AFTER THE WORK OF SERVER SECTION OF THE CENTRE**

1. Switch on & off the server on every working day.
2. Maintain the server and server room dust free with the help of Sweeper.
3. Ensure adequate cooling available for the server.
4. Ensure that proper power supply and serviceability of UPS all the time.
5. Ensure prompt backup of CIS data and Office server data at the end of the day & upload/dispatch the CIS data to NIC via VPN.
6. Ensure no unauthorised person accesses the server room and server. Whenever server operator moves out for a long time, he is to lock the server room and seek permission from MM or Judicial clerk in this regard.
7. He is to ensure that no unauthorised person occupies the server room on the pretext of relaxing in the air conditioning system.
8. No unwanted items to be kept in the server room nor he should permit anybody to do so.
9. He/she is to maintain a complaints register wherein complaints from different courts pertaining to PCs, server, Laptops, printers, etc are logged in. He is also to ensure that these complaints are attended by the AMC contractor promptly.
10. He / she should assist the court clerk in respect of problem related to data entry of cases.
11. He / She should receive and send fax and log the same in the fax In/Out register.
12. He / She should check the email regularly (atleast at an interval of one hour), take printout of the mails received and put up the same to the concerned authority. He should also maintain a proper log of the same in the mail In / Out register.
13. He / She should comply with the Inspection notes pertaining to his / her duties.
14. He / She should perform any other work entrusted by Asst Registrar / Judicial Clerk as per the directions of the Controlling / Presiding Officer relating to e- court/ server / CIS.

Mumbai,
Date :25/10/2013

Sd/-
(M. P. Bage)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

FOR INSERTION IN THE DUTY LIST

In view of Hon'ble High Courts Letter No. B(W)6009/2011 dtd. 17th September, 2014 following additional Duties are inserted in the Duty List of respective Officials :

Maintenance of Washrooms :

- i. Overseeing the cleanliness of Washrooms by Safaigars.
- ii. To see whether the Washrooms are clean
- iii. To see the upgradation & maintenance of the Garden is done by the Gardner.
- iv. To maintain the Attendance Register of the persons appointed by Contractor and send the same to the Head Office with remarks of the Controlling Judicial Officer about the state of cleanliness after end of every month.
- v. Any other duty in this respect issued by the Chief Metropolitan Magistrate, Mumbai from time to time.

Officials designated for looking after the above duties :-

Sr. no	Name of the Centre	Designation of the Official who are appointed to look after the work of Maintenance of Washrooms	Designation of the Official who will hold the charge to look after the said work in absence of regular Official
1	Esplanade	Deputy Registrar	Office Superintendent
2	CST	Judicial Clerk	Assistant Superintendent
3	Ballard Pier	Judicial Clerk 38 th Court	Judicial Clerk of 33 rd Court
4	Mazgaon (at Sewree)	Judicial Clerk 2 nd Court	Judicial Clerk 6 th Court
5	Juvenile	Judicial Clerk	Interpreter
6	Bhoiwada-Dadar	Assistant Registrar	Judicial Clerk 5 th Court
7	Shindewadi-Dadar	Judicial Clerk 41 st Court	Judicial Clerk 42 nd Court
8	Kurla	Assistant Registrar	Judicial Clerk 11 th Court
9	Vikhroli	Judicial Clerk 31 st Court	Judicial Clerk 34 th Court
10	Mulund	Judicial Clerk 27 th Court	Judicial Clerk 53 rd Court
11	Girgaon	Judicial Clerk 4 th Court	Judicial Clerk 14 th Court
12	Mumbai Central	Judicial Clerk	Assistant Superintendent

13	Bandra	Assistant Registrar	Judicial Clerk 9 th Court
14	Vile Parle	Judicial Clerk	Interpreter
15	Andheri	Judicial Clerk 22 nd Court	Judicial Clerk 10 th Court
16	Borivali	Assistant Registrar	Judicial Clerk 24 th Court

(P. S. Ghate)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

चतुर्थ श्रेणी कर्मचारी यांची वर्गवार कर्तव्याची नियमावली

पद :- चपराशी :-

१. न्यायिक अधिकाऱ्यांच्या घरी कर्तव्याचे पालन करणे. न्यायिक अधिकाऱ्यांने सांगितलेली छोटी मोठी कामे करणे
२. न्यायिक अधिकाऱ्यांच्या सांगितलेल्या कामाची दक्षतेने कर्तव्यापुर्ती करणे जसे बँकेची कामे.
३. न्यायिक अधिकाऱ्यांने वेळोवेळी दिलेल्या इतर कुठल्याही कामाचे पालन करणे

पद :- हमाल :-

१. न्यायालय, न्यायिक अधिकाऱ्यांचे कक्ष, न्यायालयाचे कार्यालय इत्यादी साफ करणे.
२. रोजच्या केसेसची विभागणी करून डेली बोर्ड बनवण्यात मदत करणे.
३. एका टेबलावरून दुसऱ्या टेबलावर फाईली पोहचविणे तसेच कार्यालयीन पत्रे, कार्यालयील केसेस, एका कोर्टातून दुसऱ्या कोर्टात किंवा विभागात/कार्यालयात वरिष्ठेच्या आज्ञेनुसार पोहचविणे.
४. शिपाई, नाईक किंवा हवालदार यांच्या गैरहजेरीत त्यांची कामे करणे.
५. न्यायिक अधिकारी व कर्मचारी यांनी वेळोवेळी दिलेले इतर कुठल्याही कामाचे पालन करणे.
६. कोर्टाचे दालन, कार्यालय न्यायिक अधिकाऱ्यांचे कक्ष उघडणे व बंद करणे.
७. अधिकारी व कर्मचारी यांच्या सांगण्यानुसार खटल्याचे कागदपत्र काढून देणे.
८. खटल्याच्या संदर्भात आलेल्या टपाल वेळोवेळी खटल्यामध्ये टाचणे

पद :- नाईक/हवालदार/ शिपाई:-

१. न्यायिक अधिकाऱ्यांच्या आज्ञांचे पालन करणे.
२. न्यायिक अधिकाऱ्यांना न्यायालयात घेऊन जाणे त्यांच्या मागे न्यायालयात उभे राहणे तसेच खटले व कागदपत्रे इत्यादी दुभाषी, वकील वर्ग पक्षकार इत्यादींना न्यायिक अधिकाऱ्यांच्या आज्ञानुसार देणे.
३. खटल्याला, अर्जाला लावलेले स्टॅम्प्स भोक पाडून रद्द करणे व खटल्यामधील कागदपत्रे टाचून ठेवणे
४. हमाल, नाईक, हवालदार व शिपाई यांच्या अनुपस्थित एकमेकांची कामे करणे.
५. न्यायिक अधिकारी व कर्मचारी यांनी वेळोवेळी दिलेले इतर कुठल्याही कामाचे पालन करणे.
६. अधिकारी व कर्मचारी यांच्या सांगण्यानुसार खटल्याचे कागदपत्र काढून देणे.
७. रोजच्या केसेसची विभागणी करून डेली बोर्ड बनवण्यात मदत करणे

पद :- सफाई कामगार :-

१. न्यायालयातील मुतारी व संडास स्वच्छ ठेवणे
२. कोर्टातील जीने व वऱ्हांडे व आवार स्वच्छ ठेवणे .
३. अधिकारी व कर्मचारी यांनी दिलेल्या इतर कुठल्याही कामाचे पालन करणे

पद :- उदवाहन चालक :-

१. उदवाहनातून नियमाप्रमाणे माणसांची ने-आण करणे.
२. उदवाहन नादुरस्त झाल्यास अधिकाऱ्यांच्या सूचनेनुसार उदवाहन कंत्राटकास संपर्क साधणे व उदवाहन तात्काळ दुरस्त करून घेणे.
३. अधिकारी व कर्मचारी यांनी दिलेल्या इतर कुठल्याही कामाचे पालन करणे

पद :- झेरॉक्स ऑपरेटर :-

१. खटल्यातील कागदपत्रांचे आवश्यकतेनुसार झेरॉक्स करून देणे.
२. कर्मचारी व अधिकारी यांनी दिलेल्या कागदपत्रांचे झेरॉक्स करून देणे.
३. झेरॉक्स मशीन सुस्थितीत राहिल याची काळजी घेणे.
४. मशीन नादुरस्त झाल्यास अधिकाऱ्यांच्या सांगण्यानुसार झेरॉक्स मशीन कंत्राटदाराशी संपर्क साधणे व मशीनतत्काळ दुरस्त करून घेणे.
५. झेरॉक्सच्या प्रतींची नोंदवहीत रोजच्या रोज नोंद घेणे (रीडींग लिहून ठेवणे)
६. अधिकारी व कर्मचारी यांनी दिलेल्या इतर कुठल्याही कामाचे पालन करणे

पद माळी :-

१. न्यायालयातील आवारात सुशोभित झाडांची व रोपट्यांची लागवड करणे व जोपासना करणे.
२. न्यायालयातील आवार स्वच्छ ठेवणे.
३. अधिकारी व कर्मचारी यांनी दिलेल्या इतर कुठल्याही कामाचे पालन करणे

सही / -

बी. एल. वाघमारे
मुख्य महानगर दंडाधिकारी,
एस्प्लनेड, मुंबई

३. निर्णय घेण्याच्या प्रक्रियेत अनुसरण्यात येणारी कार्यपध्दती तसेच पर्यवेक्षण आणि उत्तरदायित्व प्रणाली.
HOME

वर उल्लेख केल्याप्रमाणे भारतीय दंडसंहिता तसेच इतर कायदे यातील तरतूदींच्या व फौजदारी प्रक्रीया संहितेच्या अधीन राहून न्यायिक अधिकारी न्यायालयात न्यायनिवाडा करतात. तसेच त्यांच्या नियंत्रणाखालील कर्मचारी हे त्यांच्या आदेशानुसार तसेच फौजदारी प्रक्रीया नियमावलीच्या अनुषंगाने आवश्यक कार्यवाही करतात. या कार्यालयाच्या कर्तव्य सूचीनुसार कर्मचाऱ्यांचे उत्तरदायित्व तसेच कार्यपध्दती ठरते. तसेच प्रशासकीय कामकाज हे सल्लागार समितीच्या संमती व सल्ल्याने चालते. या व्यतिरिक्त भारतीय संविधानानुसार अस्तित्वात असलेले प्रचलित कायदे, मा. सर्वोच्च न्यायालय, मा. उच्च न्यायालयाने वेळोवेळी पारित केलेले आदेश व निर्गमित केलेले परिपत्रके, महाराष्ट्र नागरी सेवा नियम तसेच शासनाने निर्गमित केलेले निर्देश व परिपत्रके नुसार देखील या कार्यालयाची कार्यपध्दती अनुसरण्यात येते.

४. स्वतःची कार्ये पार पाडण्यासाठी त्यांच्याकडून ठरवण्यात आलेलेली मानके. **HOME**

माननीय उच्च न्यायालय, मुंबई यांनी न्यायिक अधिकारी यांना प्रत्येक दिवसासाठी एक याप्रमाणे गुणांकन दिले आहे. न्यायिक अधिकाऱ्यांनी संपविलेल्या विविध खटल्यांसाठी गुणांकन निश्चित केले जाते. तसेच कर्मचारी हे न्यायिक अधिकाऱ्यांच्या नियंत्रणाखाली असतात व कर्मचाऱ्यांच्या कर्तव्यांचे मुल्यमापन न्यायिक अधिकारी करतात.

५. कार्यालयात असलेले किंवा नियंत्रणात असलेले किंवा त्यांची कार्ये पार पाडण्यासाठी कर्मचारी वर्गाकडून वापरण्यात येणारे नियम, विनियम, सूचना, नियमपुस्तिका आणि अभिलेख HOME

माननीय उच्च न्यायालय, मुंबई यांच्या फौजदारी नियमपुस्तिका (क्रिमीनल मॅन्युअल), फौजदारी दंडसंहिता तसेच महाराष्ट्र नागरी सेवा नियम मधील तरतूदीनुसार कर्मचारी वर्ग कार्य करत असतात. या कार्यालयात मुख्य महानगर दंडाधिकारी यांनी प्रत्येक पदासाठी कर्तव्य सूची जारी केलेली आहे, कृपया मुद्दा क्र. २ मध्ये दिलेली माहिती पहावी.

६. कार्यालयात असलेल्या किंवा त्याच्या नियंत्रणाखाली असलेल्या दस्तऐवजाचे प्रवर्गाचे विवरण HOME

न्यायालयातील दस्तऐवज हा भारतीय दंडसंहितेनुसार चालणाऱ्या प्रकरणांचा भाग असतो. कार्यालयातील प्रशासकीय दस्तऐवज हे सेवानियमानुसार आणि वित्त नियम, प्रशासकीय नियम या प्रमाणे असतात. न्यायालयातील कामकाजासाठी वापरण्यात येणाऱ्या विविध प्रकारच्या नोंदवहया फौजदारी दंडसंहिता प्रकरण २० याप्रमाणे व न्यायालयातील प्रशासकीय कामकाजासाठी वापरण्यात येणाऱ्या विविध प्रकारच्या नोंदवहया या महाराष्ट्र नागरी सेवा नियम आणि वित्तीय नियम यांच्या प्रमाणे ठेवले जातात.

७. आपले धोरण तयार करण्याच्या किंवा त्याची अंमलबजावणी करण्याच्या संबंधात, लोकांशी विचारविनिमय करण्यासाठी किंवा लोकांकडून निवेदन केली जाण्यासाठी अस्तित्वात असलेल्या कोणत्याही व्यवस्थेचा तपशील HOME

हे कार्यालय माननीय उच्च न्यायालयाच्या अखत्यारीत असल्याने धोरणात्मक बाबी आणि त्याची अंमलबजावणी या बाबतीत पूर्णपणे माननीय उच्च न्यायालयाच्या आदेशाधीन आहे. त्यामुळे लोकांशी विचार विनिमय करण्यासाठी किंवा लोकांकडून निवेदने केली जाण्यासाठी कोणतीही व्यवस्था अस्तित्वात नाही.

८. आपला एक भाग म्हणून किंवा सल्ला देण्याच्या प्रयोजनासाठी म्हणून घटित केलेल्या दोन किंवा अधिक व्यक्तींच्या मिळून बनलेल्या मंडळांचे, समित्यांचे आणि अन्य निकायांचे विवरण..... इत्यादी HOME

या कार्यालयात माननीय उच्च न्यायालय, मुंबई व महाराष्ट्र शासनाच्या आदेशानुसार वेगवेगळ्या प्रशासकीय विषयांच्या हाताळणी व नियंत्रण करण्यासाठी स्थापन करण्यात आलेल्या समित्या पुढील प्रमाणे आहेत :

१- सल्लागार समिती (Advisory Committee.)

२- मध्यस्थ केंद्र निरीक्षण समिती. (Mediation Centre Monitoring Committee.)

३- Lower and Higher Standard Departmental Examination - 2021

४- कर्मचारी व अधिकारी वर्गाची समन्वय समिती (Employee and Officers Co-ordination Committee)

५- खरेदी/ ई—निविदा समिती. (E-Tendering/ Purchase Committee.)

६- जिल्हा न्यायालय लिंग संवेदीकरण व अंतर्गत तक्रार समिती. (District Court Gender Sensitization and Internal Complaints Committee - DGSICC.)

७- जुनी व निरर्थक प्रकरणे छाननी समिती (Scrutiny Committee in respect of Stale & Ineffective cases.)

८- District Level Sub-Committee of State Court Management System(SCMS)y

९- Workshop Core Committee.

१०- Review Committee for Service review of Staff members.

११- Formation of Co-ordination Committee for disposal of cases before National Lok Adalat

१२- Offences against Women and children

१३- Action plan monitoring committee.

१४- ई संगणक समिती (Computer Committee.)

१५ Committee for monitoring expeditious trial of UTP of 10 and 3 years old cases

१६ Committee for monitoring expeditious trial of UTP of 5 and 10 years old cases

१७. Internal Complaint committee as per directions of Visaka's cases

१८. Nomination of Judicial Officer as District Project Co-Ordinator and Nodal Officer

९- अधिकाऱ्यांची व कर्मचाऱ्यांची निर्देशिका- HOME

या कार्यालयातील अधिकाऱ्यांची व कर्मचाऱ्यांची निर्देशिका यादी खालील प्रमाणे आहे.,

ESPLANADE CENTRE :

Chief Metropolitan Magistrate - 22627026

Office (Board Line) – 22620464

Registrar – 22655774 (D)

Office Superintendent – 22655773

Centrewise Telephone List of Metropolitan Magistrates, Mumbai

ESPLANADE CENTRE : Chief Metropolitan Magistrate - 22627026

Establishment Office – 22620464

Registrar – 22655774

Office Superintendent – 22655773

Sr. No.	Name of the Judicial Officer	Desgn. of the Judicial Officer	Court No.
1	V A C A N T	CMM	C.M.M Court
2	V A C A N T	ACMM	3 rd Court
3	SMT. A. H. KASHIKAR	ACMM	8th Court
4	SMT. S. T. DANDE	ACMM & I/c.CMM	19 th Court
5	SHRI. S. B. BHAJIPALE	ACMM	37 th Court
6	SHRI. R. K. RAJEBHOSALE	ACMM	47th Court
7	SHRI. A. V. KULKARNI	MM	23 rd Court
8	SMT. K. M. CHAVAN	MM	28 th Court
9	SHRI. N. N. JOSHI	MM	64 th Court

MAZGAON CENTRE : 24127394

10	V A C A N T	ACMM	2nd Court
11	SHRI. V. J. DONGRE	MM	46th Court
12	SHRI. R. S. PERE	MM	6th Court
13	SMT. S. S. GHARE	MM	15th Court
14	SHRI. G. B. YADAV	MM	20th Court
15	SHRI. P. I. MOKASHI	MM	25th Court
16	SMT. J. G. PUNAWALA	MM	54th Court
17	SHRI. A. D. RAMTEKE	MM	56th Court
18	SMT. S. S. BANGAD	MM	69th Court
19	SHRI. M. S. BADE	MM	70th Court

ANDHERI CENTRE : 26840280

20	V A C A N T	ACMM	22nd Court
21	SHRI. R. R. KHAN	MM	10th Court
22	SHRI. A. I. SHAIKH	MM	44th Court
23	SHRI. H. V. KULKARNI	MM	48th Court
24	SMT. S.A.R. SAYED	MM	63rd Court
25	SHRI. C. P. KASHID	MM	65th Court
26	SHRI. B. T. ZIRAPE	MM	66th Court
27	SHRI. I.A.R. SHAIKH	MM	Rly Mb Court

BALLARD PIER CENTRE : 22616048

28	SHRI. I. R. SHAIKH	ACMM	38th Court
29	SHRI. J. C. DHENGALE	MM	16th Court
30	SMT. V. R. HANGARGEKAR	MM	33rd Court

BANDRA CENTRE : 26581126 / 26478044

31	V A C A N T	ACMM	9th Court
32	SHRI. J. Y. GHULE	MM	12th Court
33	SHRI. S. N. SHINDE	MM	32nd Court
34	SHRI. M. Y. WAGH	MM	58th Court
35	SMT. P. B. YERLEKAR	MM	71st Court

BORIVALI CENTRE : 28903337

36	SHRI. S. B. DIGE	ACMM	24th Court
37	SHRI. A. R. MALVADE	MM	17th Court
38	SHRI. A. B. SHENDGE	MM	26th Court
39	SHRI. S. D. KAMAT	MM	43rd Court
40	SHRI. R. G. BAGADE	MM	67th Court
41	SHRI. A. P. KHANORKAR	MM	68th court

DADAR CENTRE : 24127781 / 24127783			
42	SHRI. S. R. NARWADE	ACMM	5th Court
43	SHRI. V. R. DASARI	MM	7th Court
44	SHRI. S. V. PIMPLE	MM	13th Court
45	SHRI. P. P. DESHMANE	MM	29th Court
46	SHRI. B. B. GAWARE	MM	62nd Court

GIRGAON CENTRE : 23824502			
47	SHRI. R. M. NERLIKAR	ACMM	4th Court
48	SHRI. N. A. PATEL	MM	40th Court
49	SMT. S. N. RATKANTHWAR-JAWADWAR	MM	14th Court
50	SMT. D. P. KEDUSKAR	MM	18th Court

KURLA CENTRE : 26506423			
51	SHRI. B. D. KADAM	ACMM	11th Court
52	SHRI. S. A. BAFANA	MM	30th Court
53	SMT. K. K. SHAH	MM	45th Court
54	SHRI. J. C. YADAV	MM	51st Court
55	SHRI. R. S. PAJANKAR	MM	52nd Court
56	SHRI. P. P. KULKARNI	MM	57th Court
57	SHRI. D. P. KHANDELWAL	MM	59th Court
58	SHRI. A. A. DHUMKEKAR	MM	60th Court
59	SHRI. R. S. JAMBOTKAR	MM	61st Court

MULUND CENTRE : 25610243			
60	SHRI. A. D. PUNDALIK	MM	27th Court
61	SHRI. S. A. BAJAJ	MM	53rd Court

VIKHROLI CENTRE : 25782605			
62	SHRI. A. A. GHANIVALE	ACMM	31st Court
63	SHRI. S. S. PARDESHI	MM	34th Court
64	SHRI. V. A. TEKWANI	MM	49th Court
65	SHRI. H. A. WANI	MM	50th Court
66	SMT. N. N. SHEIKH	MM	72nd Court
67	SHRI. S. S. PARAVE	MM	73rd Court

SHINDEWADI CENTRE : 24114527			
68	SHRI. S. U. MAHADAR	MM	41st Court
69	SMT. P. P. BHARSAKADE-WAGH	MM	42nd Court

JUVENILE CENTRE : 23712110			
70	SMT S. N. SHETTY	MM	Juv-City Court
71	SMT. A. R. RAHANE	MM	Juv-Sub. Court

VILE PARLE CENTRE : 26127836			
72	SMT. S. R. SHARMA	MM	39th Court
73	SHRI. P. H. KHARWADE	MM	55th Court
MUMBAI CENTRAL CENTRE : 23071231			
74	SHRI. G. P. BAWASKAR	MM	36th Court
C.S.T. CENTRE : 22620431			
75	SHRI. V. P. KEDAR	MM	35th Court

कर्मचा—यांची निर्देशिका यादी साठी कृपया मुद्दा क्र. १० मधील माहिती पहावी.

१०. प्रत्येक अधिकाऱ्याला व कर्मचाऱ्याला मिळणारे मासिक वेतनाचा, तसेच प्राधिकरणाच्या विनियमांमध्ये तरतुद केल्याप्रमाणे नुकसानभरपाई देण्याची पध्दती [HOME](#)

या कार्यालयातील अधिका—यांच्या व कर्मचा—यांच्या वेतनाचा तपशील सोबत खालीलप्रमाणे दिला आहे. सदर कार्यालय हे न्याय विभागात मोडत असल्यामुळे प्राधिकरण या वर्गात मोडत नाही. नुकसान भरपाईची प्रथा या कार्यालयास लागू नाही.

STATEMENT OF MONTHLY REMUNERATION RECEIVED BY GAZETTED OFFICERS FOR THE MONTH OF DECEMBER 2020 PAID IN JANUARY 2021

Sr. No	NAME & DESIGNATION	GROSS SALARY
	1 Post of Chief Metropolitan Magistrate, Mumbai	
1		
	14 Post of Addl. Chief Metropolitan Magistrate, Mumbai	
2	SHRI. S. B. BHAJIPALE	138399
3	SMT. S. T. DANDE	155653
4	SHRI. S. B. DIGE	138399
5	SHRI. A. A. GHANIWALE	138399
6	SHRI. B. D. KADAM	135224
7	SHRI. S. R. NARWADE	135224
8	SHRI. R. M. NERLIKAR	135224
9	SHRI. R. K. RAJEBHOSALE	147925
10	SMT. A. H. KASHIKAR	141574
11	SHRI. I. R. SHAIKH	141574

62 Post of Metropolitan Magistrate,
Mumbai

16SHRI. S. A. BAJAJ	145156
17SMT. S. S. BANGAD	132049
18SHRI. V. R. DASARI	135224
19SHRI. P. P. DESHMANE	125698
20SHRI. J. C. DHENGALE	132049
21SHRI. B. B. GAWARE	132049
22SMT. V. R. HANGARGEKAR	125698
23SHRI. C. P. KASHID	138157
24SHRI. A. V. KULKARNI	141574
25SHRI. A. D. PUNDLIK	138157
26SHRI. R. S. PAJANKAR	128873
27SHRI. S. S. PARAVE	135224
28SHRI. R. S. PERE	125698
29SMT. J. G. PUNAWALA	166006
30SHRI. A. D. RAMTAKE	187977
31SMT. S. N. RATKANTHWAR-JAWADWAR	125698
32SMT. A. R. RAHANE	128873
33SMT. S. A. R. SAYED	128873
34SMT. K. K. SHAH	138399
35SMT. S. R. SHARMA	135224
36SHRI. A. B. SHENDGE	128873
37SHRI. V. A. TEKWANI	125698
38SHRI. H. A. WANI	128873
39SHRI. J. C. YADAV	144749
40SHRI. G. B. YADAV	132049
41SHRI. R. G. BAGADE	135224
42SMT. P. P. BHARSAKADE - WAGH	125698
43SHRI. M. S. BADE	135224
44SHRI. S. A. BAFNA	138399
45SHRI. G. P. BAWASKAR	135224
46SMT. K. M. CHAVAN	125698
47SHRI. A. A. DHUMKEKAR	141574
48SHRI. V. J. DONGRE	141574
49SMT. S. S. GHARE	132049
50SHRI. J. Y. GHULE	132049
51SHRI. R. S. JAMBOTKAR	132049
52SHRI. N. N. JOSHI	122523
53SMT. D. P. KADUSKAR	161237
54SHRI. S. D. KAMAT	128873
55SHRI. A. P. KHANORKAR	125698
56SHRI. P. H. KHARWADE	135224
57SHRI. V. P. KEDAR	125698
58SHRI. R. R. KHAN	132049
59SHRI. D. P. KHANDELWAL	132049
60SHRI. H. V. KULKARNI	125698

61	SHRI. PRASHANT P. KULKARNI	128873
62	SHRI. I. R. A. MARCHIYA	125698
63	SHRI. S. U. MAHADAR	132049
64	SHRI. A. R. MALAVADE	138157
65	SHRI. S. S. PARDESHI	128873
66	SHRI. N. A. PATEL	128550
67	SHRI. S. V. PIMPLE	134658
68	SHRI. A. I. SHEIKH	138157
69	SMT. N. N. SHEIKH	138157
70	SMT. S. N. SHETTY	138399
71	SHRI. S. N. SHINDE	132049
72	SHRI. M. Y. WAGH	132049
73	SMT. P. B. YERLEKAR	125698
74	SHRI. B. T. ZIRAPE	122523
75	SHRI. P. I. MOKASHI	132049

STATEMENT OF MONTHLY REMUNERATION
FOR THE MONTH OF DECEMBER 2020 PAID IN JANUARY 2021

Sr. No	NAME & DESIGNATION	GROSS SALARY
	Post of Registrar, Mumbai	
1	SHRI. D. R. HEGDE	97380

STATEMENT OF MONTHLY REMUNERATION
FOR THE MONTH OF DECEMBER 2020 PAID IN JANUARY 2021

Sr. No.	NAME AND DESIGNATION	GROSS SALARY
	Post of Court Manager, Mumbai	
1	Shri. S. B. Patole (On Contract Basis as per direction of Hon'ble High Court, Bombay)	63,399

Statement of Monthly remuneration received by Class III for the Month of December 2020

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Andheri Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Jyoti V.Parab	76276	Judicial Clerk
2	Smt. Smita M.Rumde	74020	Judicial Clerk

3	Shri.	Umesh M.Naik	71390	Judicial Clerk
4	Shri.	Chandrakant S.Bankar	60343	Judicial Clerk
5	Smt.	Shruti S.Ambekar	64009	Judicial Clerk
6	Smt.	Samrudhi S.Dhanawade	60343	Judicial Clerk
7	Smt.	Bhagyashri S.Palande	53233	Judicial Clerk
8	Shri.	Manoj S.Deore	41533	Interpreter
9	Shri.	Prasad D.Patrudkar	41533	Interpreter
10	Shri.	Kiran A.Ramugade	43249	Interpreter
11	Smt.	Meenakshi D.Gimonkar (M.V.Anjarlekar)	57664	Interpreter
12	Smt.	Anita K. Jagtap	45916	Interpreter
13	Smt.	Shilpa S.Naik (S.R.Dhawde)	45916	Interpreter
14	Smt.	Vinita N.Hatode	112608	Higher Grade Steno
15	Smt.	Aniketa A.Shirke	90612	Higher Grade Steno
16	Smt.	Chitra S.Jathar (C.S.Zunjarrao)	82551	Higher Grade Steno
17	Shri.	Shantaram A.Takkekar	78486	Higher Grade Steno
18	Smt.	Archana S.Kubal	75626	Higher Grade Steno
19	Smt.	Manjiri M.Jadhav (M.M.Satam)	82551	Higher Grade Steno
20	Smt.	Pooja K.Kocharekar	71207	Lower Grade Steno
21	Smt.	Anagha S.Khot	56818	Head Cashier
22	Shri.	Jayant V.Dalvi	50473	Astt. Supdt.
23	Smt.	Purva P.Joshi (M.S.Dabhilkar)	46713	Clerk Typist
24	Smt.	Vijayshree A.Pawar (V.K.Waghmare)	46713	Clerk Typist
25	Shri.	Nilesh M.Chaudhari	39681	Clerk Typist
26	Smt.	Yamini S.Kokate	46713	Clerk Typist
27	Smt.	Shital S.Singh (S.V.Sawant)	46713	Clerk Typist
28	Smt.	Sonali P.Bhoir (S.B.Gotekar)	41519	Clerk Typist
29	Smt.	Sushmita M.Mandavkar (Usha R.Redkar)	39159	Clerk Typist
30	Shri.	Arjun M.Pitambare	39159	Clerk Typist
31	Shri.	Milind D.Mayekar	39159	Clerk Typist
32	Shri.	Prashant B.Gawade	39159	Clerk Typist
33	Smt.	Neelam S.Pawar (N.N.Chavan)	39159	Clerk Typist
34	Kum.	Pratisha R.Iswalkar	38057	Clerk Typist

35	Smt.	Dhanshri V.Surve (D.V.Varpe)	38057	Clerk Typist
36	Shri.	Ganesh B.Chaher	35878	Clerk Typist
37	Shri.	Bhushan V.Patil	35878	Clerk Typist
38	Shri.	Sanjay A.Bagul	35878	Clerk Typist
39	Shri.	Ajinkya C.Gurao	34944	Clerk Typist
40	Smt.	Dipti R.Sontakke (Dipti L.Avasare)	34944	Clerk Typist
41	Shri.	Mangesh V.Pawar	34944	Clerk Typist
42	Shri.	Sunil S.Boinwad	34944	Clerk Typist
43	Shri.	Sandesh S.Patil	29544	Clerk Typist
44	Shri	Rupesh C.Keluskar	28744	Clerk Typist
45	Smt.	Vidya A.Gurjar	34144	Clerk Typist
46	Shri.	Ranjit V.Chalke	34144	Clerk Typist
47	Smt.	Shruti J.Ghade	34144	Clerk Typist
48	Smt.	Sana A.Mulla	34144	Clerk Typist
49	Smt.	Ritika N.Mane	34144	Clerk Typist
50	Smt.	Rupali S.Kadam	34144	Clerk Typist
51	Shri.	Mayuresh A.Vaidya	34144	Clerk Typist
52	Shri.	Anand B.Koli	34144	Clerk Typist
53	Smt.	Pratibha R.Jadhav	33343	Clerk Typist
54	Shri.	Umesh K.Pawar	42778	Clerk Typist
55	Smt.	Namrata N.Botale	42778	Clerk Typist
56	Smt.	Sanjana S.Deve	46713	Clerk Typist
57	Shri.	Pravin B.Varak	33343	Clerk Typist
58	Shri.	Suyog S.Sudhrik	33343	Clerk Typist
59	Shri.	Ashish S.Chavan	33343	Clerk Typist
60	Smt.	Tanushree D.Raut	27143	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Ballard Pier Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Madhura M.Limaye	65842	Judicial Clerk
2	Smt. Minal S.Narvekar	64009	Judicial Clerk
3	Smt. Mansi A.Orpe	60967	Judicial Clerk

4	Shri.	Nishant R.Nagvekar	50905	Interpreter
5	Shri.	Vishwas S.Ragade	46564	Interpreter
6	Smt.	Nisha S.Bhise	119376	Personal Astt.
7	Shri.	Mahesh B.Chavan	90612	Higher Grade Steno
8	Shri.	Sandeep B.Avsarmal	82551	Higher Grade Steno
9	Shri.	Kishorkumar K.Vartak	51534	Astt. Supdt.
10	Smt.	Savita M.Kharnare	41381	Head Cashier
11	Shri.	Pradeep P.Damre	39681	Clerk Typist
12	Shri.	Santosh D.Pawar	44037	Clerk Typist
13	Shri.	Kalpesh S.Joshi	42778	Clerk Typist
14	Smt.	Nilima S.Narkar	42778	Clerk Typist
15	Shri.	Sudhir K.Chavan	41519	Clerk Typist
16	Shri.	Purshottam P.Chendavankar	36346	Clerk Typist
17	Shri.	Virul N.Patange	39159	Clerk Typist
18	Shri.	Ravindra L.Ahire	46713	Clerk Typist
19	Smt.	Daiwashala M.Jayewar (D.G.Mamilwad)	34944	Clerk Typist
20	Shri.	Surajkumar S.Panchal	38057	Clerk Typist
21	Shri.	Sharad M.Dusane	42778	Clerk Typist
22	Shri.	Amol S.Sorate	34944	Clerk Typist
23	Smt.	Kirti S.Kokitkar	34144	Clerk Typist
24	Smt.	Ashwini S.Fasmale	34144	Clerk Typist
25	Shri.	Mukesh D.Patil	34144	Clerk Typist
26	Shri.	Arvind I.Adate	33343	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Bandra Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Shri. Abhay G.Chaudhari	80788	Astt. Registrar
2	Smt. Mugdha M.Palande	78532	Judicial Clerk
3	Smt. Kavita M.Ranade	64009	Judicial Clerk
4	Shri. Kiran G.Kamble	51712	Judicial Clerk
5	Smt. Vaishali V.Kale	58651	Judicial Clerk
6	Shri. Mohan S.Nigudkar	60343	Judicial Clerk

7	Shri.	Subhash J.Sonawane	42703	Interpreter
8	Shri.	Sunil S.Buwa	41533	Interpreter
9	Shri.	Pramod P.Jadhav	41533	Interpreter
10	Smt.	Madhuri A.Bidikar	112608	Personal Astt.
11	Smt.	Aditi R.Dalvi (D.G.Rane)	61755	Higher Grade Steno
12	Smt.	Sanjivani R.Parab	82551	Higher Grade Steno
13	Smt.	Sheetal S.Ludbe	80190	Higher Grade Steno
14	Smt.	Pradnya P.Kasabe	63338	Lower Grade Steno
15	Shri.	Suresh R.Chalke	59668	Head Cashier
16	Shri.	Amol V.Sheelvant	47266	Sr.Clerk
17	Smt.	Sonali K.Doke (S.G.Mali)	48892	Astt. Supdt.
18	Shri.	Ajay P.Pawar	33828	Clerk Typist
19	Smt.	Ananya A.Ayare (P.V.Salunke)	46713	Clerk Typist
20	Smt.	Sejal S.Chalke	46713	Clerk Typist
21	Shri.	Dinesh M.Sharma	38480	Clerk Typist
22	Smt.	Nayana D.Holam (N.A.Khedekar)	42778	Clerk Typist
23	Smt.	Kajal K.Gadade	39681	Clerk Typist
24	Kum.	Sangeeta S.Ubale	42778	Clerk Typist
25	Shri.	Balasaheb N.Kasbe	39159	Clerk Typist
26	Shri.	Vishal N.Pahurkar	39159	Clerk Typist
27	Shri.	Alam Shabbir Shaikh	39159	Clerk Typist
28	Smt.	Rupali S.Vhatkar (R.G.Sonawane)	39159	Clerk Typist
29	Smt.	Neeta K.Dalvi (Neeta V.Sawant)	39159	Clerk Typist
30	Shri.	Keshav S.Jadhav	36955	Clerk Typist
31	Smt.	Shilpa D.Patil	39681	Clerk Typist
32	Shri.	Mahesh B.Chaudhari	33279	Clerk Typist
33	Smt.	Shubhada S.Mohite	38057	Clerk Typist
34	Shri.	Rahul D.Suryawanshi	35878	Clerk Typist
35	Shri.	Prakash S.Shinde	34944	Clerk Typist
36	Smt.	Hemangi K.Gorule	34144	Clerk Typist
37	Shri.	Mahesh S.Gaikwad	38057	Clerk Typist
38	Smt.	Shama N.Naiksatom	33343	Clerk Typist
39	Smt.	Asha S.Mohite	33343	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Borivali Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Shubhangi A.Narvekar	80788	Astt. Registrar
2	Shri. Yadunath S.Sankhe	67816	Judicial Clerk
3	Smt. Sarita S.Sherlekar	48787	Judicial Clerk
4	Smt. Sneha U.Potdar	64009	Judicial Clerk
5	Smt. Samidha S.Bidye	60343	Judicial Clerk
6	Smt. Sandhya V.Sathe	62176	Judicial Clerk
7	Smt. Vandana J.Rana	57664	Interpreter
8	Shri. Padmakar M.Kadam	41533	Interpreter
9	Shri. Rajesh R.Mohite	49909	Interpreter
10	Smt. Arati R.Karekar (A.S.Mahimkar)	54052	Interpreter
11	Shri. Abhijit K.Gaikwad	41533	Interpreter
12	Smt. Anuradha S.Deokar	103161	Personal Astt.
13	Smt. Kavita D.Chivilkar (K.R.Bait)	98931	Higher Grade Steno
14	Smt. Neelambari M.Prabhavalkar	74115	Higher Grade Steno
15	Smt. Adwaita A.Warang	82551	Higher Grade Steno
16	Kum. Kumudini C.Kasale	82551	Higher Grade Steno
17	Smt. Asha S.Khedekar	63868	Lower Grade Steno
18	Smt. Rashmi R.Pathare	55126	Astt. Supdt.
19	Smt. Nita G.Kamble	48701	Sr.Clerk
20	Kum. Vandana G.Narvekar	53134	Sr.Clerk
21	Shri. Suhas V.Khamkar	39516	Clerk Typist
22	Shri. Gangaram B.Patil	33828	Clerk Typist
23	Shri. Prashant A.Patil	39681	Clerk Typist
24	Smt. Geeta G.Dongre	41519	Clerk Typist
25	Smt. Smita N.Sonawane	39159	Clerk Typist
26	Smt. Prachi S.Pednekar	42778	Clerk Typist
27	Shri. Sachin A.Hiwarale	39681	Clerk Typist
28	Shri. Nilesh R.Sonawane	39159	Clerk Typist
29	Smt. Kirti M.Bhanawat	39159	Clerk Typist

30	Smt.	Rina S.Haldankar	39159	Clerk Typist
31	Shri.	Shishikant B.Magar	39159	Clerk Typist
32	Shri.	Kiran S.Kokitkar	39159	Clerk Typist
33	Smt.	Anjali H.Sawardekar	39159	Clerk Typist
34	Smt.	Swapna S.Jadhav	39159	Clerk Typist
35	Shri.	Amit S.Bhoite	35878	Clerk Typist
36	Shri.	Sainath P.Kandalkar	37478	Clerk Typist
37	Shri.	Baliram S.Chakor	29544	Clerk Typist
38	Shri.	Yogesh D.Shinde	29544	Clerk Typist
39	Smt.	Neha V.Sawant	34144	Clerk Typist
40	Smt.	Megha A.Gaikar	0	Clerk Typist
41	Smt.	Sanskriti M.Sawant	45296	Clerk Typist
42	Shri.	Abhijit S.Sawant	33343	Clerk Typist
43	Shri.	Amit H.Ghorpade	29544	Clerk Typist
44	Shri.	Ravi .C.Bhoite	35176	Clerk Typist
45	Shri.	Vikas D.Kesarkar	33343	Clerk Typist
46	Shri.	P.D.Bhadwalkar	33343	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of C.S.T. Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Supriya S.Koshe	64009	Judicial Clerk
2	Smt. Archana D.Randive (A.J.Bele)	45916	Interpreter
3	Smt. Shabnoor A.Pathan	36955	Lower Grade Steno
4	Shri. Anup N.Meshram	55126	Head Cashier
5	Shri. Vijay R.Lohar	41381	Head Cashier
6	Smt. Dipali V.Dalvi	46713	Clerk Typist
7	Smt. Aparna S.More	45296	Clerk Typist
8	Smt. Vaishali S.Ingle (V.D.Shegaonkar)	42778	Clerk Typist
9	Kum. Kunda A.Mandavkar	42778	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Dadar Center

Sr.No.	NAMES	GROSS	DESIGNATION
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1	Shri.	Rajanrao S.Desale	80788	Astt. Registrar
2	Kum.	Kadambari H.Yewale	64009	Judicial Clerk
3	Kum.	Lata G.Mishra	0	Judicial Clerk
4	Shri.	Kumardatta T.Bhumkar	64009	Judicial Clerk
5	Shri.	Deepak G.Dingankar	48787	Judicial Clerk
6	Smt.	Vaishali M.Nagaonkar	64009	Judicial Clerk
7	Shri.	Narendrakumar B.Choukekar	45916	Interpreter
8	Kum.	Anuja A.Kelaskar (A.G.Kadam)	52479	Interpreter
9	Shri.	Dinesh D.Shivgan	41533	Interpreter
10	Smt.	Mansi M.Keer	49909	Interpreter
11	Shri.	Sudhakar Y.Birari	50905	Interpreter
12	Smt.	Archana S.Shinde	103161	Personal Astt.
13	Shri.	Prakash A.Mahadik	90612	Higher Grade Steno
14	Smt.	Shubhangi V.Pednekar	80190	Higher Grade Steno
15	Shri.	Dnyaneshwar C.Atre	69161	Lower Grade Steno
16	Shri.	Narayan D.Galande	41381	Head Cashier
17	Smt.	Aarati S.Ghadigaonkar (A.Y.More)	51534	Astt. Supdt.
18	Shri.	Sanjay E.Kamble	43182	Clerk Typist
19	Shri.	Sunil Y.Kuwar	40644	Clerk Typist
20	Shri.	Sunil Y.Done	45296	Clerk Typist
21	Smt.	Neha V.Parab	45296	Clerk Typist
22	Smt.	Anita R.Poojari (A.D.Surve)	44037	Clerk Typist
23	Smt.	Ashwini V.Chavan (A.B.Koli)	42778	Clerk Typist
24	Smt.	Antara G.Ghadshi	42778	Clerk Typist
25	Shri.	Vasant G.Sonavane	42778	Clerk Typist
26	Smt.	Anita U.Jagtap	41519	Clerk Typist
27	Shri.	Vishal B.Rajegore	39159	Clerk Typist
28	Shri.	Kartik N.Jadhav	39159	Clerk Typist
29	Kum.	Rohini R.Desai (R.S.Bhosale)	39159	Clerk Typist
30	Smt.	Nutan D.Visawale (N.S.Ahire)	39159	Clerk Typist
31	Shri.	Ajit S.Sonawane	35878	Clerk Typist
32	Shri.	Swapnil V.Sawant	34944	Clerk Typist
33	Shri.	Sandeep D.Zinjade	34944	Clerk Typist

34	Shri.	Surendra S.Bhosale	34944	Clerk Typist
35	Shri.	Avinash P.Valekar	39159	Clerk Typist
36	Smt.	Siddhi O.Tendulkar	34144	Clerk Typist
37	Smt.	Shital G.jagtap	35878	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Esplanade Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Rabia R.Siddiqui	73357	Deputy Registrar
2	Smt. Prachi U.Sawant	90940	Chief Interpreter
3	Smt. Akshata D.Kale	90940	Astt. Registrar
4	Smt. Beena C.Mishra	85723	Astt. Registrar
5	Smt. Vrushali R.Panchal	83185	Office Supdt.
6	Smt. Rohini R.Nikte	60343	Head Clerk
7	Shri. Subhash R.Baisane	65842	Judicial Clerk
8	Shri. Kishan T.Suryakar	59785	Judicial Clerk
9	Shri. Shekhar B.Chavan	65842	Judicial Clerk
10	Shri. Prasad S.Sawant	64009	Judicial Clerk
11	Shri. Satyanarayan R.Sharma	53233	Judicial Clerk
12	Smt. Nandini M.Rao	64009	Judicial Clerk
13	Smt. Manisha H.Totade	4129	Judicial Clerk
14	Smt. Sunanda J.Patil	64009	Judicial Clerk
15	Shri. Sanjay K.Shelar	60343	Judicial Clerk
16	Smt. Meghna M.Loke	55972	Interpreter
17	Shri. Rahul K.Patil	49909	Interpreter
18	Shri. Bibhishan C.Bansode	49909	Interpreter
19	Shri. Sanjeev V.Kadav	54052	Interpreter
20	Shri. Upesh D.Kamble	41533	Interpreter
21	Shri. Vinay A.Kalwaghe (Vinayak)	46108	Interpreter
22	Shri. Harshal M.Mahashabde	52479	Interpreter
23	Shri. Dhananjay G.Patil	41533	Interpreter
24	Shri. Shekhar S.Kulkarni	115992	Personal Astt.
25	Smt. Rutuja R.Lad	90612	Higher Grade Steno
26	Shri. Parag A.Karulkar	90612	Higher Grade Steno

27	Smt.	Manisha R.Pawar	88074	Higher Grade Steno
28	Shri.	Shivaji S.Koli	72000	Higher Grade Steno
29	Shri.	Mahesh P.Sonawane	75626	Higher Grade Steno
30	Smt	Sae S.Sawant	77830	Higher Grade Steno
31	Smt.	Sayali M.Sawant	69885	Higher Grade Steno
32	Smt.	Shobha V.Mane (S.V.Gunjite)	71207	Lower Grade Steno
33	Shri.	Hanumant D.Desai	46713	Lower Grade Steno
34	Shri.	Jitendra S.Chavan	62035	Astt. Supdt.
35	Smt.	Samidha S.Mayekar	56818	Astt. Supdt.
36	Smt.	Mugdha M.Shinde (L.A.Kadam)	51534	Astt. Supdt.
37	Smt.	Sheetal S.Karekar (S.C.Shrungare)	51534	Astt. Supdt.
38	Smt.	Manisha V.Palkar (M.S.Cheulkar)	51534	Astt. Supdt.
39	Shri.	Sunil R.Shukla	53575	Astt. Supdt.
40	Shri.	Siddharth U.Sonawane	50118	Astt. Supdt.
41	Smt.	Vidya S.Thavare	55126	Astt. Supdt.
42	Shri.	Sandeep R.Baraskar	50301	Sr.Clerk
43	Shri.	Janhvi P.Sarangdhar	55126	Head Typist
44	Shri.	Amit S.Shedge	43782	Sr.Clerk
45	Smt.	Zorabi Humayun J.Zari	56818	Clerk Typist
46	Shri.	Milind M.Gujrathi	52024	Clerk Typist
47	Shri.	Vidyadhar S.Kadam	46713	Clerk Typist
48	Smt.	Priti M.Sakare	46713	Clerk Typist
49	Shri.	Prashant C.Khambekar	46713	Clerk Typist
50	Shri.	Vijay A.Deore	46713	Clerk Typist
51	Shri.	Vilas C.Sakhare	39681	Clerk Typist
52	Shri.	Mukesh G.Chaudhari	39681	Clerk Typist
53	Shri.	Dilip C.Shirsath	46713	Clerk Typist
54	Smt.	Swati S.Dandawate	46713	Clerk Typist
55	Shri.	Mahesh J.More	38480	Clerk Typist
56	Smt.	Sonal R.Shinde (S.S.Gaikwad)	45296	Clerk Typist
57	Shri.	Lavankush S.Savkhedkar	39681	Clerk Typist
58	Smt.	Madhuri Y.Patade	44037	Clerk Typist

59	Shri.	Ganesh G.Namde	44037	Clerk Typist
60	Shri.	Vinod H.Kumbhar	44037	Clerk Typist
61	Shri.	Sanjay M.Pol	44037	Clerk Typist
62	Shri.	Shivnath E. Fulpagare	42778	Clerk Typist
63	Shri.	Mahesh A.Harmalkar	42778	Clerk Typist
64	Kum.	Manisha S.Anbhavane	42778	Clerk Typist
65	Shri.	Pradeep S.Bhurke	42778	Clerk Typist
66	Smt.	Rupali S.Satam	42778	Clerk Typist
67	Smt.	Shivani S.Bolade	58434	Clerk Typist
68	Shri.	Deepak S.Chiplunkar	42778	Clerk Typist
69	Smt.	Poonam A.Shinde	42778	Clerk Typist
70	Smt.	Prerna V.Kadam	42778	Clerk Typist
71	Shri.	Santosh G.Barabde	42778	Clerk Typist
72	Shri.	Sachin J.Parab	42778	Clerk Typist
73	Shri.	Yogesh J.Bakkar	42778	Clerk Typist
74	Smt.	Sonal R.Salve	42778	Clerk Typist
75	Shri.	Arun S.Chavan	37413	Clerk Typist
76	Smt.	Ujwala S.Khanvilkar	42778	Clerk Typist
77	Shri.	Prakash S.Kothawale	42778	Clerk Typist
78	Shri.	Nilesh G.Saykar	41519	Clerk Typist
79	Shri.	Laxman A.Zipare	41519	Clerk Typist
80	Smt.	Neha D.Mhapsekar	41519	Clerk Typist
81	Smt.	Suman P.Gawade	42778	Clerk Typist
82	Smt.	Rina M.Bhoir (R.A.Bankari)	0	Clerk Typist
83	Shri.	Nitin P.Jagtap	39159	Clerk Typist
84	Shri.	Sanjay J.Gaikwad	39159	Clerk Typist
85	Smt.	Poonam V.Band	39159	Clerk Typist
86	Shri.	Firoj L.Pinjari	39159	Clerk Typist
87	Shri.	Tejas A.Thombare	39159	Clerk Typist
88	Shri.	Chetan B.Varsolkar	39159	Clerk Typist
89	Shri.	Vasim M.Ahmed	39159	Clerk Typist
90	Smt.	Ankita S.Patil	39159	Clerk Typist
91	Kum.	Rajani S.Maindargi	39159	Clerk Typist

92	Shri.	Ritesh R.Sharma	39159	Clerk Typist
93	Shri.	Nilesh R.Tayade	39159	Clerk Typist
94	Shri.	Ram G.Kondekar	39159	Clerk Typist
95	Shri.	Ramakant A.Shelar	39159	Clerk Typist
96	Shri.	Pankaj R.Pophale	38057	Clerk Typist
97	Shri.	Sagar C.Khedkar	38057	Clerk Typist
98	Shri.	Prashant S.Bansode	35878	Clerk Typist
99	Shri.	Ganesh S.Mahajan	35878	Clerk Typist
100	Shri.	Yogesh V.Nimbalkar	35878	Clerk Typist
101	Smt.	Ketaki J.Salunkhe	35878	Clerk Typist
102	Shri.	Paresh R.Borkar	35878	Clerk Typist
103	Smt.	Sarita A.Shirdhankar	35878	Clerk Typist
104	Shri.	Dinesh G.Gosavi	35878	Clerk Typist
105	Shri.	Vinay S.Maitrani	35878	Clerk Typist
106	Smt.	Jyoti A.waigankar	35878	Clerk Typist
107	Shri.	Sumit R.Chorge	34944	Clerk Typist
108	Shri.	Vikas A.Mistary	34944	Clerk Typist
109	Shri.	Sandip Z.Rakshe	34944	Clerk Typist
110	Shri.	Atul D.Ahire	34944	Clerk Typist
111	Shri.	Nikhilesh S.Gharat	34944	Clerk Typist
112	Shri.	Shailesh W.Damase	34944	Clerk Typist
113	Shri.	Avinash N.Dhum	34944	Clerk Typist
114	Shri.	Kiran C.Raut	34944	Clerk Typist
115	Shri.	Anil R.Salunke	29544	Clerk Typist
116	Shri.	Sandip S.Nikumbh	34944	Clerk Typist
117	Shri.	Shekhar A.Jadhav	34144	Clerk Typist
118	Smt.	Supriya S.Padval	34144	Clerk Typist
119	Smt.	Swati N.Hajare	33774	Clerk Typist
120	Shri.	Rahul S.Sawant	34144	Clerk Typist
121	Smt.	Jyoti S.Thakur	33343	Clerk Typist
122	Shri.	Hemant R.Patil	34144	Clerk Typist
123	Shri.	Shivaji B.Hotkar	34144	Clerk Typist
124	Shri.	Prashant S.Sonkamble	34144	Clerk Typist

125	Shri.	Dipak C.Bhandgar	34144	Clerk Typist
126	Shri.	Umakant S.Ahire	35878	Clerk Typist
127	Shri.	Chandrakant W.More	39681	Clerk Typist
128	Shri.	Nandkishor P.Shirude	39159	Clerk Typist
129	Shri.	Sandeep C.Malhe	39159	Clerk Typist
130	Shri.	Sachin S.Sargar	39159	Clerk Typist
131	Shri.	Jamir J.Landge	33343	Clerk Typist
132	Smt.	Ashwini N.Somawashi	33343	Clerk Typist
133	Shri.	Sandip R.Kumbhare	33343	Clerk Typist
134	Shri.	Prashant K.Bhosale	34144	Clerk Typist
135	Shri.	Dinesh S.Jadhav	36955	Clerk Typist
136	Shri.	Ajinkya P.Pawar	33343	Clerk Typist
137	Shri.	Ganesh F.Jadhao	33343	Clerk Typist
138	Shri.	Vinod J.More	54853	Driver
139	Shri.	Jaywant V.Kadam	54853	Driver
140	Shri.	Q.A.Jalgaonkar	45661	Driver
141	Shri.	Santosh S.Bade	45661	Driver
142	Shri.	Deepak B.Shirke	45661	Driver
143	Shri.	Santosh P.Kamble	54853	Driver
144	Shri.	Jagannath S.Chavan	54853	Driver
145	Shri.	Rajesh N.Nakhawa	54853	Driver
146	Shri.	Shivnanda B.Kothare	51751	Driver

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Girgaon Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Sanika S.Parab (R.R.Sawant)	58651	Judicial Clerk
2	Smt. Seema C.Jambavalikar	50191	Judicial Clerk
3	Shri. Sanjay G.Jadhav	74020	Judicial Clerk
4	Shri. Rajbindusar N.Tayade	50191	Judicial Clerk
5	Smt. Ashwini A.Talekar (A.L.Pawar)	54052	Interpreter
6	Shri. Santosh R.Kashid	45916	Interpreter
7	Smt. Veena V.Nimankar	50905	Interpreter
8	Shri. Govind S.Urut	98931	Higher Grade Steno

9	Shri.	Sachin B.Sawant	71207	Higher Grade Steno
10	Smt.	Latika S.Bandekar	126567	Personal Astt.
11	Smt.	Rishita R.Sarnobat (S.V.Chavan)	75626	Higher Grade Steno
12	Shri.	Prasad B.Mohite	51534	Astt. Supdt.
13	Kum.	Shweta S.Vaidya(S.H.Meher)	51534	Head Cashier
14	Kum.	Prajakta S.Kamble	33343	Clerk Typist
15	Smt.	Dipali P.Kedar	39159	Clerk Typist
16	Shri.	Dinesh P.Patange	39681	Clerk Typist
17	Shri.	Sameer J.Pangerkar	39516	Clerk Typist
18	Smt.	Kamini Y.Bharmbe (K.S.Patil)	46713	Clerk Typist
19	Smt.	Trupti M.Nimkar (T.S.Bhagwat)	46713	Clerk Typist
20	Smt.	Hemangi N.Palkar	39159	Clerk Typist
21	Shri.	Ganesh B.Wagh	39159	Clerk Typist
22	Smt.	Pradnya P.Rane	39159	Clerk Typist
23	Shri.	Mangesh J.Jadhav	39159	Clerk Typist
24	Smt.	Bharati H.Maske	39159	Clerk Typist
25	Shri.	Mahesh S.Sushir	35878	Clerk Typist
26	Shri.	Altab S.Shaikh	34944	Clerk Typist
27	Shri.	Ramkrishan N.Diwate	34944	Clerk Typist
28	Shri.	Rameshwar J.Bansode	34144	Clerk Typist
29	Shri.	Gaurav B.Warankar	34144	Clerk Typist
30	Kum.	Ashwini V.Rajmane	34944	Clerk Typist
31	Shri.	Jagdishprasad R.Mourya	34144	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Kurla Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Nilima P.Pedhamkar	80788	Astt. Registrar
2	Smt. Pramodini S.Barlinge	69790	Judicial Clerk
3	Smt. Kavita A.Shirkar	74020	Judicial Clerk
4	Smt. Amruta J.Thali	76276	Judicial Clerk
5	Smt. Savita A.Jagtap	60343	Judicial Clerk
6	Smt. Sushma S.Kale	74020	Judicial Clerk
7	Smt. Pratibha A.Jagtap	60343	Judicial Clerk

8	Smt.	Snehal S.Kushte	64009	Judicial Clerk
9	Smt.	Aruna V.Patil	64009	Judicial Clerk
10	Shri.	Suresh L.Chogle	65842	Judicial Clerk
11	Shri.	Aashish R.Bhagwat	49909	Interpreter
12	Shri.	Bhaskar R.Pawar	50905	Interpreter
13	Smt.	Priya P.Gawade	66688	Interpreter
14	Smt.	Rohini R.Gaikwad	55972	Interpreter
15	Shri.	Sachin P.Barde	41533	Interpreter
16	Shri.	Mukund G.Mahashabde	119376	Personal Astt.
17	Shri.	Jitendra J.Dixit	90612	Higher Grade Steno
18	Smt.	Rakhi G.Zemase	90612	Higher Grade Steno
19	Smt.	Manasi M.Aranke (S.S.Degaonkar)	77830	Higher Grade Steno
20	Smt.	Neha M.Bhalerao	75626	Higher Grade Steno
21	Smt.	Manisha N.Shimpi	80190	Higher Grade Steno
22	Smt.	Sharddha S.Satoskar (S. S.Kavatkar)	72223	Higher Grade Steno
23	Smt.	Sneha S.Gharat	71207	Lower Grade Steno
24	Smt.	Snehal S.Mahadik	56987	Lower Grade Steno
25	Kum.	Swara S.Gawde (Shital G.Desai)	71207	Lower Grade Steno
26	Shri.	Raju G.Vaidu	34279	Astt. Supdt.
27	Shri.	Ramesh T.Rathod	43782	Head Cashier
28	Kum.	Alka G.Shinde	58418	Sr.Clerk
29	Shri.	Kisan B.Bhoir	40644	Clerk Typist
30	Shri.	Ganesh S.Kale	46713	Clerk Typist
31	Shri.	Ravi N.Warghade	46713	Clerk Typist
32	Smt.	Krutika S.Londhe (S.B.Pawar)	46713	Clerk Typist
33	Shri.	Kishor R.Bhokare	35878	Clerk Typist
34	Smt.	Sandhya R.Ballal	46713	Clerk Typist
35	Shri.	Vijay B.Naik	39681	Clerk Typist
36	Shri.	Mahendra D.More	45296	Clerk Typist
37	Shri.	Chandrashekhar R.Patil	45296	Clerk Typist
38	Kum.	Samidha S.Khanvilkar (D.D.Jadhav)	48644	Clerk Typist
39	Smt.	Pallavi P.Lahane	42778	Clerk Typist

40	Shri.	Sanket B.Jadhav	39159	Clerk Typist
41	Kum.	Sandhya M.Patil (Sandhyarani B.Khanapure)	42778	Clerk Typist
42	Smt.	Snehal R.Shirsath	41519	Clerk Typist
43	Shri.	Sanjay D.Hirole	41860	Clerk Typist
44	Shri.	Vijay B.Suryawanshi	41519	Clerk Typist
45	Smt.	Anita D.Besare	39159	Clerk Typist
46	Smt.	Mrunal M.Shinde	39159	Clerk Typist
47	Shri.	Sunil K.Survase	39159	Clerk Typist
48	Shri.	Deepak S.Pardeshi	39159	Clerk Typist
49	Smt.	Vaishali N.Galange	39159	Clerk Typist
50	Smt.	Suvidha G.Zende	39159	Clerk Typist
51	Smt.	Vaishali S.Muthe(V.K.Kachare)	35878	Clerk Typist
52	Smt.	Deepa A.Kumbhargan	34944	Clerk Typist
53	Smt.	Meena T.Gawari	34944	Clerk Typist
54	Shri.	Amit N.Kambli	34944	Clerk Typist
55	Shri.	Kundalik B.Beleskar	35878	Clerk Typist
56	Smt.	Nutan L.Aroskar	34144	Clerk Typist
57	Shri.	Ganesh P.Bhandari	34144	Clerk Typist
58	Shri.	Vijay R.Chaudhri	34144	Clerk Typist
59	Smt.	Ranjita S.Patil	33343	Clerk Typist
60	Shri.	Mahesh D.Dhere	34144	Clerk Typist
61	Shri.	Santosh S.Gavali	46713	Clerk Typist
62	Smt.	Kalpana H.Sonawane (Kalpana S Jumade)	34144	Clerk Typist
63	Shri.	Sandeep T.Teli	33343	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Mumbai Central Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Neelam A.Chaudhary	64009	Judicial Clerk
2	Shri. Sanjay B.Ghadigaonkar	50905	Interpreter
3	Shri. Sandeep R.Darekar	71207	Higher Grade Steno
4	Kum. Tanushriya (Trupti) G.Sawant	51534	Head Cashier
5	Smt. Vaibhavi V.Lad (Swati S.Kudale) (A.A. Acharekar)	51534	Astt. Supdt.

6	Smt.	Vandana S.Kulkarni	65701	Astt. Supdt.
7	Shri.	Sandip D.Taur	45296	Clerk Typist
8	Shri.	Prasad D.Salgar	46713	Clerk Typist
9	Shri.	Sharad C.Mali	34144	Clerk Typist
10	Smt.	Arati A.Kurkule	34144	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Mumbai Mazgaon Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Swati R.Phadke	80788	Sr.Judicial Clerk
2	Smt. Ashwini A.Hire	67816	Judicial Clerk
3	Shri. Dilip G.Ghogare	64009	Judicial Clerk
4	Smt. Sulochana H.Nile	71905	Judicial Clerk
5	Smt. Rasika V.Nerekar	69790	Judicial Clerk
6	Smt. Vasanti S.Pandaram	64009	Judicial Clerk
7	Shri. Sunil V.Narvekar	64009	Judicial Clerk
8	Smt. Prabha S.Ghadge	50776	Interpreter
9	Smt. Suvarna P.Parab	60343	Judicial Clerk
10	Smt. Mugdha M. Valanju	60343	Judicial Clerk
11	Shri. Parag G.Pawar	58651	Judicial Clerk
12	Smt. Priti D.Wankhede	51319	Interpreter
13	Shri. Chandrashekhar S.Bhosale	49909	Interpreter
14	Smt. Savita A.Kanitkar (S.G.Dhamale)	54052	Interpreter
15	Smt. Vanita V.Randive	0	Interpreter
16	Shri. Ramkrishna K.Pawar	52870	Interpreter
17	Shri. Kiran B.Gadade	41533	Interpreter
18	Smt. Sarika B.Lande	49909	Interpreter
19	Shri. Amit C.Agashe	41533	Interpreter
20	Shri. Sudhir B.Ramane	49909	Interpreter
21	Shri. Deepak K.Shelar	50905	Interpreter
22	Shri. Kishor R.Hiwarkar	103161	Personal Astt.
23	Shri. Sachin A.Sawant	96111	Higher Grade Steno
24	Smt. Supriya H.Kapre (S.S.Dange)	76230	Higher Grade Steno
25	Smt. Rohini K.Hotkar	74115	Higher Grade Steno

26	Shri.	Umesh P.Kavitkar	76230	Higher Grade Steno
27	Shri.	Kailash R.Wagh (Mistary)	77830	Higher Grade Steno
28	Smt.	Kirti S.Ghadigaonkar	80190	Higher Grade Steno
29	Smt.	Sharmila S.Shinde	67911	Higher Grade Steno
30	Shri.	Rahul R.Telavane	67115	Lower Grade Steno
31	Smt.	Shubhangi S.Mangaonkar	56818	Sr.Clerk
32	Shri.	Yogesh P.Mayekar	39761	Record Keeper
33	Shri.	Vilas N.Gorule	51534	Head Cashier
34	Smt.	Sujata P.Jadhav (S.Y.Shivgan)	51534	Head Typist
35	Shri.	Yuvraj B.Sawale	38488	Clerk Typist
36	Kum.	Vaishali B.Sonawale	49546	Clerk Typist
37	Shri.	Hemant N.Narwade	46713	Clerk Typist
38	Shri.	Vijay R.Vinerkar	46713	Clerk Typist
39	Shri.	Jayashree S.Gangurde	46713	Clerk Typist
40	Shri.	Babasaheb D.Mujawar	39681	Clerk Typist
41	Shri.	Jayesh V.Adangale	72775	Clerk Typist
42	Kum.	Yogita E.Thakur	46713	Clerk Typist
43	Smt.	Jyoti S.Gite	46713	Clerk Typist
44	Smt.	Vaishali H.Kedari	46713	Clerk Typist
45	Smt.	Vinaya V.Nakti	45296	Clerk Typist
46	Shri.	Vilas V.Kadam	34944	Clerk Typist
47	Shri.	Sandip B.Jangli	42778	Clerk Typist
48	Smt.	Rukmini R.Ghadge (R.D.Sawant)	45296	Clerk Typist
49	Smt.	Pramila A.Mohite	44037	Clerk Typist
50	Shri.	Mahesh R.Thakur	42778	Clerk Typist
51	Shri.	Samadhan S.Sartape	39159	Clerk Typist
52	Smt.	Sheetal H.Madane	39159	Clerk Typist
53	Smt.	Pooja L.Raut (Pooja K.Garole)	39159	Clerk Typist
54	Shri.	Mahendra S.Jondhale	39159	Clerk Typist
55	Shri.	Sandeep S.Rathod	39159	Clerk Typist
56	Shri.	Satyawan G.Aran	35878	Clerk Typist
57	Shri.	Ajay B.Joshi	33279	Clerk Typist
58	Smt.	Mamta A.Sadalage	33279	Clerk Typist

59	Smt.	Kavita A.Ghodke	39159	Clerk Typist
60	Shri.	Raghvendra D.Chinchure	39259	Clerk Typist
61	Shri.	Mangesh S.Shelar	38057	Clerk Typist
62	Smt.	Pramila D.Jadkar	36346	Clerk Typist
63	Kum.	Pushpa M.Lokhande	34944	Clerk Typist
64	Shri.	Amit J.Padvi	34944	Clerk Typist
65	Shri.	Vivek K.Bandkar	34944	Clerk Typist
66	Shri.	Balu C.Bhawari	34944	Clerk Typist
67	Shri.	Sandeep V.Ghige	35044	Clerk Typist
68	Shri.	Dhanaji S.Thorat	34144	Clerk Typist
69	Shri.	Pratik N.Karnuk	34144	Clerk Typist
70	Smt.	Hemlata L.Labde	34144	Clerk Typist
71	Shri.	Pawan D.Shinde	34144	Clerk Typist
72	Shri.	Dipak S.Durge	34144	Clerk Typist
73	Smt.	Geeta S.Phadkale	35878	Clerk Typist
74	Shri.	Rahul U.Divekar	38057	Clerk Typist
75	Shri.	Aadinath P.Jadhav	33343	Clerk Typist
76	Smt.	Ujwala M.Ingawale	32543	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Juvenile Dongri Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Smt. Medha A.Gawade	85864	Judicial Clerk
2	Shri. Vinayak B.Shetti	49909	Interpreter
3	Smt. Sangita V.Tambe	54421	Interpreter
4	Smt. Alka R.Mahale	63868	Lower Grade Steno
5	Smt. Aankita G.Palav	63338	Lower Grade Steno
6	Smt. Sanjeevani S.Yadav (P.U.Kurne)	45637	Clerk Typist
7	Smt. Rohini B.Karande	44037	Clerk Typist
8	Shri. Ajay C.Kathare	39159	Clerk Typist
9	Shri. Shyam R.Khupate	35878	Clerk Typist
10	Shri. Umesh D.Kharat	34144	Clerk Typist
11	Shri. Alankar S.Bagul	35878	Clerk Typist
12	Kum. Shaila S.Waydande	34944	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Mumbai Mulund Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Shri. Prashant P.Bastav	64009	Judicial Clerk
2	Shri. Rehman A.Mukadam	59275	Judicial Clerk
3	Smt. Janhavi V.Yadav	54052	Interpreter
4	Shri. Laxman D.Gawade	52870	Interpreter
5	Smt. Vedangi V.Mulye	88074	Higher Grade Steno
6	Smt. Meghna D.Rawoot	67911	Higher Grade Steno
7	Smt. Gouri Y.Mahadik (S.S.Kalebere)	51534	Head Cashier
8	Shri. Hemant G.Chalke	53261	Head Cashier
9	Kum. Reshma S.Kudwalkar (R.R.Ruke)	43782	Astt. Supdt.
10	Smt. Swara R.Mahadik	44037	Clerk Typist
11	Shri. Atmaram S.Aghav	42778	Clerk Typist
12	Shri. Satish A.Bagade	42778	Clerk Typist
13	Smt. Rasika U.Patil	39159	Clerk Typist
14	Shri. Sanket U.Pandav	39159	Clerk Typist
15	Smt. Kalpana K.Yadav (K.C.Shinde)	39159	Clerk Typist
16	Smt. Ashlesha A.Mane	38057	Clerk Typist
17	Shri. Anand M.Ubale	35878	Clerk Typist
18	Smt. Leena A.Salvi	46713	Clerk Typist
19	Shri. Bhushan P.Gangurde	34944	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Shindewadi Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Kum. Nandini J.Kamble	76276	Judicial Clerk
2	Smt. Vandana V.Toppo	64009	Judicial Clerk
3	Shri. Chetan A.Musale	49909	Interpreter
4	Smt. Sunita S.Mahajan	55972	Interpreter
5	Kum. Geeta R.Salvi	84912	Higher Grade Steno
6	Smt. Sunjila S.Khurpe (S.C.Bhujbal)	67115	Lower Grade Steno
7	Shri. Nilesh S.Mahajan	39159	Lower Grade Steno

8	Shri.	Sidram S.Kore	45296	Clerk Typist
9	Shri.	Sachin D.Bhadane	45296	Clerk Typist
10	Smt.	Sanjana Sandip Parab	44037	Clerk Typist
11	Shri.	Ganesh H.Vanjale	39159	Clerk Typist
12	Smt.	Rutuja R.Dahiwalkar	39159	Clerk Typist
13	Shri.	Dinesh S.Chiplunkar	39159	Clerk Typist
14	Shri.	Nilkanth R.Sawant	38057	Clerk Typist
15	Shri	Ajinkya P.Mandke	35176	Clerk Typist
16	Smt.	Rahi R.Patade	45296	Clerk Typist
17	Shri.	Sagar D.Salgar	34944	Clerk Typist
18	Smt.	Swapnali S.Patkar	28744	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Vile Parle Center

Sr.No.	NAMES	GROSS	DESIGNATION
1	Shri. Shailesh D.Patil	69790	Judicial Clerk
2	Shri. Santosh A.Vhatkar	53233	Judicial Clerk
3	Shri. Arun N.Margaj	45277	Interpreter
4	Kum. Sanjana S.Gosavi	43990	Interpreter
5	Smt. Manisha H.Kharat (M.L.Kalibaug)	69161	Lower Grade Steno
6	Smt. Poonam P.Kadam	53786	Lower Grade Steno
7	Shri. Narsing D.Pandhare	39159	Clerk Typist
8	Shri. Ravindra N.Ade	39681	Clerk Typist
9	Smt. Geeta S.Thakur (G.N.Nandeshwar)	39159	Clerk Typist
10	Smt. Anjali A.Suley	39159	Clerk Typist
11	Shri. Bhupesh P.Naik	36955	Clerk Typist
12	Shri. Pranay P.Lad	34144	Clerk Typist
13	Smt. Preshita J.Chordekar	34144	Clerk Typist
14	Shri. Nilesh B.Ughade	33343	Clerk Typist

Centerwise Statement of Monthly remuneration received by Class III for the Month of December 2020 of Vikroli Center

Sr.No.	NAMES	GROSS	DESIGNATION
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1	Smt.	Madhura R.Ghatge	71905	Judicial Clerk
2	Shri.	Dattaram C.Pasalkar	67816	Judicial Clerk
3	Smt.	Pratibha K.Rasane	64009	Judicial Clerk
4	Smt.	Sneha S.Wadkar (N.R.Chavan)	60343	Judicial Clerk
5	Shri.	Sunil S.Ghule	64009	Judicial Clerk
6	Smt.	Siddhi V.Sawardekar	62176	Judicial Clerk
7	Shri.	Pradeep B.Nikam	54052	Interpreter
8	Smt.	Komal P.Pawar	49909	Interpreter
9	Smt.	Pooja P.Naik (C.J.Mayekar)	54052	Interpreter
10	Smt.	Shubhangi R.Shinde	55972	Interpreter
11	Smt.	Lalita P.Ghokshe	62881	Interpreter
12	Smt.	Neelima V.Ganpule	54421	Interpreter
13	Shri.	Jitendra J.Gharkar	44974	Astt. Supdt.
14	Smt.	Archana S.Salvi	55126	Astt. Supdt.
15	Smt.	Vaishali S.Choudhari	90612	Higher Grade Steno
16	Smt.	Pratima C.Kulkarni	76230	Higher Grade Steno
17	Smt.	Sushma V.Rajgole (S.S.Patil)	87430	Higher Grade Steno
18	Shri.	Sunil A.Joshi	82551	Higher Grade Steno
19	Smt.	Pournina G.Sonawane	84912	Higher Grade Steno
20	Shri.	Nilesh C.Gangurde	61449	Lower Grade Steno
21	Smt.	Janhavi J.Mhatre (Y.B.Khadakban)	45296	Clerk Typist
22	Smt.	Darshana R.Shivalkar	42778	Clerk Typist
23	Smt.	Mansi M.Parab	42778	Clerk Typist
24	Shri.	Lalit N.Vaidya	39159	Clerk Typist
25	Shri.	Maroti M.Kadam	39159	Clerk Typist
26	Shri.	Ishwar A.Nikhade	39159	Clerk Typist
27	Smt.	Snehal V.Khirit (S.V.Waghmare)	39159	Clerk Typist
28	Shri.	Prashant D.Sapkal	39159	Clerk Typist
29	Smt.	Shradha D.Kangane	39159	Clerk Typist
30	Smt.	Sangeeta R.Mali (S.P.Gadekar)	39159	Clerk Typist
31	Smt.	Vaishali H.Keshwani (Kalyani D.Masurkar)	36346	Clerk Typist
32	Shri.	Prashant S.Mahajan	35878	Clerk Typist

33	Shri.	Manoj M.Dusane	34944	Clerk Typist
34	Shri.	Kiran S.Ahirrao	34944	Clerk Typist
35	Shri.	Umesh G.Shinde	34944	Clerk Typist
36	Shri.	Manojkumar G.Biradar	34944	Clerk Typist
37	Shri.	Brijesh H.Patil	39159	Clerk Typist
38	Smt.	Sanjana S.Sawant	39159	Clerk Typist
39	Smt.	Neha N.Devkar (N.C. HOLMUKHE)	33343	Clerk Typist
40	Smt.	Amruta E.Chavan	33343	Clerk Typist
41	Shri.	Navnath J.Dahiphale	44374	Driver

Statement of Monthly remuneration received by Class IV for the Month of December 2020

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Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Andheri Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Jaykant T.Gaikwad	44278	Peon
2	Shri Vishwas B.Bhosale	44278	Peon
3	Shri Santosh V.Bhosale	44278	Peon
4	Shri Rajendra M.Shinde	30936	Peon
5	Shri Laxman K.Banduke	30936	Peon
6	Shri Ravindra S.Pingle	41640	Peon
7	Shri Anil S.Parab	30936	Peon
8	Shri Sachin K.Torne	36000	Peon
9	Shri Prashant B.Pednekar	37128	Peon
10	Shri Anil G.Phalsamkar	33002	Hamal
11	Shri Pushkaraj G.Wankhedkar	27652	Hamal
12	Shri. Gajanan L.Kamble	24534	Hamal
13	Shri Umesh I.Gaikwad	33002	Hamal
14	Shri Anil M.Khude	32251	Hamal
15	Shri Jitendra B.Vaidya	33002	Hamal
16	Shri. Kiran J.More	29934	Hamal
17	Shri Shashikant S.Papade	48367	Liftman

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Ballard Pier Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Ramesh A.Khandagale	44278	Naik
2	Shri Deepak P.Pokhare	45547	Peon
3	Shri Mukund S.Jadhav	42909	Peon
4	Shri Aniket G.Lawande	32201	Peon
5	Shri. Sambhaji S.More	45547	Peon
6	Shri Deepak M.Anbhule	37128	Peon
7	Shri Sunil M.Parab	34652	Peon
8	Shri Ganesh P.Jadhav	28600	Hamal
9	Shri Nitin B.Khanvilkar	42304	Mehatar

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Bandra Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Virendra P.Singh	37939	Naik
2	Shri Narendra S.Tondawalkar	44278	Peon
3	Shri Bhikaji B.Vichare	44278	Peon
4	Shri Sainath G.Shelar	44278	Peon
5	Shri Navin S.Gaikwad	44178	Peon
6	Smt Pratibha P.Paste	33744	Peon
7	Shri Ravindra G.Patil	44278	Peon
8	Shri Prasanna S.Roge	37128	Peon
9	Shri Mangesh G.Parab	34652	Peon
10	Smt Seema S.Khude (Bandre)	30936	Peon
11	Shri Pandurang V.Gundal	44278	Peon
12	Shri. Uttam S.Jadhav	28452	Peon
13	Shri Chandrakant B.Pingle	37128	Peon
14	Shri Vithal R.Jadhav	46957	Liftman

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Borivali Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Pradip R.Prabhu	44278	Naik
2	Shri Dattatray H.Shivalkar	45547	Peon
3	Shri Madhukar B.Hadke	41590	Peon
4	Shri Sandeep D.Kakaye	37128	Peon
5	Shri Pramod S.Duble	36886	Peon
6	Smt Jayshree H.More	39384	Peon
7	Shri Prakash V.Bovalekar	35452	Peon
8	Shri Sushil T.Pawar	36458	Peon
9	Shri Santosh W.Sawant	36000	Peon
10	Shri Ashwin R.Wagh	34652	Peon
11	Shri Tanil M.Solanki	34652	Hamal
12	Shri Amod S.Chavan	30936	Peon
13	Shri. Subhash T.Jadhav	32251	Hamal
14	Shri Ramu G.Jadhav	27652	Hamal
15	Shri Deepak A.Koli	28600	Hamal
16	Shri Navnath T.Hotkar	39807	Mali

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of C.S.T. Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Narayan R.Parab	34652	Peon
2	Shri Kailas G.Temkar	28600	Hamal

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Dadar Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Narendra P.Salunkhe	44278	Peon
2	Shri Baban J.Zombade	44278	Peon
3	Shri Ravindra A.Mane	44278	Peon

4	Shri	Nitin B.Bagve	37128	Peon
5	Shri	Kiran H.Gaikwad	37128	Peon
6	Smt.	Krutika K.More	36458	Peon
7	Shri	Deepak R.Jagtap	34652	Peon
8	Shri	Jitendra S.Randive	34652	Peon
9	Shri	Pradeep R.Kini	33852	Hamal
10	Smt	Geetanjali S.Shelar	32251	Hamal
11	Shri.	Miltan S.Farnandis	25201	Hamal
12	Shri	Haresh N.Thakare	28600	Hamal
13	Shri	Mahadeo D.Waydande	42204	Mehatar

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Esplanade Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Baban H.Kamble	49777	Naik
2	Shri Kishor M.Vardam	44278	Peon
3	Shri Brihaspati H.Parab	44278	Peon
4	Shri Shashikant D.Joshi	34680	Peon
5	Shri Sakharam L.Sakpal	44178	Peon
6	Shri Satish S.Kavatkar	37128	Peon
7	Shri Bhima B.Dhakne	30936	Peon
8	Shri Rupesh B.Chavan	41640	Peon
9	Shri Mandar V.Ogale	33002	Peon
10	Shri Mohsin Badruddin Shaikh	36458	Peon
11	Shri Ajit S.Waghmare	37128	Peon
12	Shri Jaywant G.Shelawale	34652	Peon
13	Shri Sanjay S.Patekar	34680	Peon
14	Shri Anant L.Patil	41640	Peon
15	Shri Vijay S.Uke	37128	Peon
16	Shri Bhushan B.Satam	34602	Peon
17	Shri Amol R.Dhawde	34652	Peon
18	Shri Devidas S.Bachhav	33052	Hamal

19	Shri.	Ramesh L.Donde	30601	Hamal
20	Shri	Narendra J.Shelar	33852	Hamal
21	Shri.	Mahesh M.Bambarkar	30601	Hamal
22	Shri.	Sanjay N.Geje	30601	Hamal
23	Shri	Akshay S.Bhosale	24534	Hamal
24	Shri	Rajesh A.Bandabe	29934	Hamal
25	Smt	Madhura N.Biwalkar	30200	Hamal
26	Shri	Pandurang V.Mote	28600	Hamal
27	Shri	Ninad P.Thakrul	28600	Hamal
28	Shri	Kunal M.Wahane	27266	Hamal
29	Shri	Bhaiyaheb S.Patil	27266	Chaprasi
30	Shri	Vishwadeep P.Pawar	27266	Chaprasi
31	Shri	Aniket B.Raute	27266	Chaprasi
32	Shri	Duryodhan R.Shendage	27266	Chaprasi
33	Shri	Vikas A.Kale	27266	Chaprasi
34	Shri	Onkar D.Rathod	27266	Chaprasi
35	Smt	Sarita D.Lilhare	27266	Chaprasi
36	Shri	Amol U.Raut	27266	Chaprasi
37	Shri	Dhiraj B.Dalvi	27266	Chaprasi
38	Shri	Sachin N.Bhalerao	27266	Chaprasi
39	Shri	Arjun R.Rathod	27266	Chaprasi
40	Shri	Kisan G.Dhokne	27266	Chaprasi
41	Shri	Chandrakant S.Kawale	27266	Chaprasi
42	Shri	Santosh R.Shimangle	27266	Chaprasi
43	Shri	Nilesh S.Nikame	27266	Chaprasi
44	Shri	Sangram R.Kabugade	27266	Chaprasi
45	Shri	Chandpasha N.Shaikh	27266	Chaprasi
46	Shri	Arun P.Alandikar	27266	Chaprasi
47	Shri	Chandramani S.Paradhe	27266	Chaprasi
48	Shri	Rakesh R.Gudhekar	27266	Chaprasi
49	Shri	Rahul G.Patil	27266	Chaprasi
50	Shri	Rashtrapal S.Pakhale	27266	Chaprasi
51	Shri	Sanjay V.Chavan	27266	Chaprasi

52	Shri	Amol U.Helode	27266	Chapراسي
53	Shri	Chandrasahya C.Velapure	26599	Chapراسي
54	Shri	Baliram M.Dompale	26599	Chapراسي
55	Shri	Mayur V.Shelake	26599	Chapراسي
56	Shri	Sandip S.Bhamare	26599	Chapراسي
57	Shri	Nitin J.Sawant	26599	Chapراسي
58	Shri	Sachin V.Rathod	26599	Chapراسي
59	Shri	Rahul L.Kokane	26599	Chapراسي
60	Shri	Machhindranath A.Kharade	26599	Chapراسي
61	Shri	Tulshidas P.Gavai	26599	Chapراسي
62	Shri	Tanaji B.Patil	26599	Chapراسي
63	Shri	Daulat P.Ambekar	26599	Chapراسي
64	Shri	Atul K.Rathod	26599	Chapراسي
65	Shri	Kuldip T.Channe	25932	Chapراسي
66	Shri	Ganpat B.Bhoir	26599	Chapراسي
67	Shri	Ramesh G.Sidane	25932	Chapراسي
68	Shri	Ashok G.Chandurkar	36854	Mali
69	Shri	Santosh J.Pawar	38819	Liftman
70	Shri	Ashok D.Rathod	37128	Mehatar

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Girgaon Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Ramakant M.Jadhav	44278	Peon
2	Kum Kalpana R.Gaikwad	41640	Peon
3	Smt. Kamal S.Bapardekar	41640	Peon
4	Shri Arif Mohd.Kazi	44278	Peon
5	Smt Shreya S.Kadam	41640	Peon
6	Shri Shailesh M.Sorte	28452	Hamal
7	Smt Shahidabanu N.A.Sayed	32201	Hamal
8	Shri Suresh S.Ovhal	27652	Hamal
9	Shri Santosh M.Shinde	46957	Liftman

10	Smt	Surekha V.Maru	44742	Mehatar
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Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Kurla Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Pandurang G.Mandke	44278	Naik
2	Shri Vishram V.Bhogale	44278	Peon
3	Shri Ashok B.Bediskar	44278	Peon
4	Shri Rajendra P.Darekar	44278	Peon
5	Shri Santosh S.Rane	41640	Peon
6	Shri Jayant B.Phapale	37128	Peon
7	Shri Santosh S.Desai	36886	Peon
8	Shri Ankush J.Chavan	35452	Peon
9	Smt. Damyanti D.Pagare	36202	Peon
10	Smt. Priyanka P.Hajare (Supriya J.Bamne)	34602	Peon
11	Shri Mahesh B.Dhure	34652	Peon
12	Shri Gopal M.Patil	33052	Hamal
13	Shri Dinkar K.Chavan	34652	Peon
14	Shri Jaywant R.Khanvilkar	35833	Peon
15	Shri. Bhagwan T.Bhendekar	29934	Hamal
16	Smt Jayshree B.Khude	33802	Hamal
17	Shri Namdev N.Dhole	28600	Hamal
18	Smt Vinita V.Neswankar	28452	Hamal
19	Shri Nilesh B.Tayade	29934	Hamal
20	Shri Laxman B.Bhangare	42204	Mehatar
21	Shri Shantaram B.Bodke	29252	Mali

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Mumbai Central Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Sajid A.G.Kazi	35733	Peon
2	Smt. Reshma R.Bhosale	41640	Peon

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Mazgaon Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Smt Shantabai H.Burungale	44178	Peon
2	Shri Dilip K.Deshatwar	41640	Peon
3	Smt. Surekha V.Ovhal	41640	Peon
4	Smt. Laxmi N.Patel	34680	Peon
5	Shri Ravindra M.Sangle	34680	Peon
6	Shri Ashok S.Gaikwad	37128	Peon
7	Smt Shanta G.Myagadi	34680	Peon
8	Shri Ramdas B.Mahagaonkar	29252	Peon
9	Smt Sameedha S.Khanvilkar	26851	Peon
10	Shri Manoj V.Kharat	34652	Peon
11	Shri Bhimrao T.Pagare	34652	Peon
12	Shri Vaibhav H.Gosavi (Tukaram)	29202	Peon
13	Shri Baban S.Waghmode	37128	Peon
14	Shri Ashok S.Kamble	37128	Peon
15	Smt. Ashwini R.Arkade	33802	Peon
16	Shri Sachin S.Tetgure	33052	Hamal
17	Shri Rohan R.Ahire	29934	Hamal
18	Smt. Vaishali V.Sawant	29267	Hamal
19	Shri Rameshwar N.Rathod	23200	Hamal
20	Smt. Radha S.Sonawane	29267	Hamal
21	Shri Deepak H.Khandare	37128	Peon
22	Shri. Vishal K.Gaikwad	25201	Hamal
23	Shri Yogesh D.Pawar	32351	Hamal
24	Shri Ashok S.Sawant	50200	Liftman
25	Shri Chintaman J.Bokad	42204	Mali
26	Shri Suresh D.Solanki	33159	Mehatar

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Juvenile Dongri Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Raju P.Baikar	37939	Peon
2	Shri Dattu D.Shinde	37128	Peon
3	Smt Asha S.Sonawane	39384	Peon
4	Shri. Jitendra S.More	32251	Hamal
5	Shri Pradeep G.Madye	42619	Xerox

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Mulund Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Satyawan B.Parab	37128	Peon
2	Shri Sandesh M.Varadkar	37128	Peon
3	Shri Krishna T.Taware	36886	Peon
4	Smt Savita Ananda Mali (Sakhubai V.Vayal)	34652	Peon
5	Smt. Shobha D.Kusher (S.K.Pathare)	33852	Hamal

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Shindewadi Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Shashikant V.Masurkar	45547	Peon
2	Shri Laxman A.Jagdale	33052	Hamal
3	Shri Rajendra B.Rane	36458	Peon
4	Shri. Santram S.Ingole	26134	Hamal

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Vile Parle Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Suresh S.Dhadam	43009	Peon
2	Shri Ajit B.Dhadke	44278	Peon
3	Shri Sachin K.Shinde	28600	Hamal

4	Smt	Manisha R.Gujale	29267	Hamal
5	Shri	Ramesh R.Gharaniya	37254	Mehatar

Centerwise Statement of Monthly remuneration received by Class IV for the Month of December 2020 of Vikroli Center

Sr. No.	NAMES	GROSS	DESIGNATION
1	Shri Dattatray S.Sherkar	44278	Peon
2	Shri Vinayak S.Jadhav	44178	Peon
3	Shri Vishwas P.Kulkarni	42909	Peon
4	Shri Pravin A.Mode	34652	Peon
5	Shri Shashikant D.Sawant	41640	Peon
6	Smt Indumati S.Burse	40512	Peon
7	Shri Suryakant V.Panale	36458	Peon
8	Shri Nilesh G.Bhujbal	33852	Hamal
9	Shri Pravin P.Garasiya	33852	Hamal
10	Shri Santosh V.Jadhav	30601	Hamal
11	Shri Ganesh Y.Koyande	33802	Hamal
12	Shri Harshadkumar D.Patole	28600	Hamal
13	Smt. Nanda A.Chavan	44742	Mehatar

List of Staff members who are employees on the establishment of the Chief Metropolitan Magistrate, Esplanade, Mumbai and on Deputation of the establishment of other offices as on 1st January-2021

Sr. No	EMPLOYEES NAME	GROSS	DESIGNATION
1	SMT. S. V. MESTRI		Judicial Clerk (On Deputation to Special Court, Hon'ble High Court, Bombay)
2	SHRI. V. M. SONAWANE		Peon (On Deputation to Hon'ble High Court, Bombay)

११. सर्व योजनांचा तपशील, प्रस्तावित खर्च दर्शविणारा, आपला प्रत्येक अभिकरणाला नेमून दिलेला अर्थसंकल्प आणि संवितरित केलेल्या रकमांचा अहवाल HOME

या कार्यालयाच्या कामकाजाचे स्वरूप न्यायदानाचे असल्याने या कार्यालयाच्या अंतर्गत कुठलीही योजना शासन पातळीवर राबवली जात नाही. त्यामुळे तत्संबंधी कोणताही अर्थसंकल्प नाही. संवितरित केलेल्या रकमांचा अहवाल खालील प्रमाणे आहे.

STATEMENT SHOWING THE INFORMATION

(as on 31st December 2020)

Point No. (xi)

OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-01

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Sanction Budget	Budget Allocated	Expenditure (upto 31st December 20)
	NON-PLAN			
Salary (01)		710906	568720	491524
Overtime Allowance (03)		265	0	0
Electricity/Water/Telephone (06)		14200	10650	3359
Contract Services (10)		1	(+) 4340	863
Travelling Expenditure (11)		2900	580	361
Office Expenditure (13)		18623	18623 (-4340)	9105
Rent, Rates & Taxes (14)		1900	1425	696
Publications (16)		50	0	0
Computer Expenses (17)		1514	1514	1050
Minor Works (27)		1	0	0
Professional & Special Services (28)		150	0	0
TOTAL		750510	672602	506958

OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-01

MAJOR HEAD : 20140323-800 PREVENTION OF CRUELTY TO ANIMAL AND POOR BOX FUND

DETAIL HEAD : 31 GRANT IN AID

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Sanction Budget	Budget Allocated	Expenditure (upto December 20)
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NON SALARY	NON-PLAN	600	0	0
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OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-03

MAJOR HEAD : 36040272 COMPENSATION AND ASSIGNMENT TO LOCAL BODIES AND PANCHAYAT RAJ INSTITUTION

DETAIL HEAD : 31 GRANT IN AID

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Sanction Budget	Budget Allocated	Expenditure (upto December 20)
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NON SALARY	NON-PLAN	73260	0	0
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OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-02

MAJOR HEAD : 22350623 104 SOCIAL SECURITY AND WELFARE

DETAIL HEAD : 50 OTHER CHARGES

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Budget Distributed	Budget Allocated	Expenditure (upto December 20)
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PAYMENT AGAINST DEPOSIT LINKED INS. SCH.	NON-PLAN	60	0	0
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OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-05

MAJOR HEAD : 76100472 - 201 HOUSE BUILDING ADVANCE

DETAIL HEAD : 55 LOAN AND ADVANCES

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Budget Distributed	Budget Allocated	Expenditure (upto December 20)	
	Non-plan				
LOAN AND ADVANCES	NON-PLAN		0	0	0

OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-05

MAJOR HEAD : 76101842 - 204 ADVANCE FOR COMPUTER ADVANCE

DETAIL HEAD : 55 LOAN AND ADVANCES

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Budget Distributed	Budget Allocated	Expenditure (upto December 20)	
	Non-plan				
LOAN AND ADVANCES	NON-PLAN		0	0	0

OFFICE NAME ; CHIEF METROPOLITAN MAGISTRATE , ESPLANADE, FORT,MUMBAI

DEMAND NO. : J-05

MAJOR HEAD : 76100481 - 202 ADVANCE FOR PURCHASE OF MOTOR CONVEYANCES

DETAIL HEAD : 55 LOAN AND ADVANCES

FINANCIAL YEAR ; 2020-21

(Rs. In Thousand)

Object	Plan	Budget Distributed	Budget Allocated	Expenditure (upto December 20)	
	Non-plan				
LOAN AND ADVANCES	NON-PLAN		0	0	0

१२. अर्थसहाय कार्यक्रमाच्या अंमलबजावणीची रीत तसेच वाटप केलेल्या रकमा आणि अशा कार्यक्रमांच्या लाभाधिका-यांचा तपशील- HOME

या कार्यालयाकडून अर्थसहाय पुरवले जात नाही, त्यामुळे अशा कार्यक्रमांच्या लाभार्थ्यांचा तपशील नाही.

१३. ज्या व्यक्तींना सवलती, परवाने किंवा प्राधिकारपत्रे दिलेली आहेत अशा व्यक्तींचा तपशील. HOME

या कार्यालयामार्फत वकीलवर्ग व पक्षकारांना त्यांचे प्रतिज्ञापत्रे, कोर्टात सादर करण्यासाठीचे अर्ज इत्यादी दस्तावेज तयार करून घेण्यासाठी महानगर दंडाधिकारी, मुंबई येथील न्यायालयीन केंद्रातील आवश्यकतेनुसार पिटीशन राईटरचे व वकीलांचे कारकून म्हणून काम करण्यासाठी विहित स्वरूपात अर्ज केल्यावर परवाने दिले जातात.

१४. इलेक्ट्रॉनिक स्वरूपात त्यास उपलब्ध असलेल्या किंवा त्याच्याकडे असलेल्या माहितीच्या संबंधातील तपशील HOME

संपूर्ण महाराष्ट्रात सर्व न्यायालयांसाठी नॅशनल इन्फॉरमेटिक्स सेंटर (**N.I.C**) यांनी वेबसाईट तयार केलेली आहे. ती खालील प्रमाणे आहे

<http://court.mah.nic.in>

मुख्य महानगर दंडाधिकारी कार्यालय, मुंबई यांच्यासाठी वेबसाईटचा पत्ता खालील प्रमाणे आहे :

www.ecourts.gov.in/mumbai/cmm

मुख्य महानगर दंडाधिकारी कार्यालय, मुंबई यांचा ई-मेल पत्ता खालील प्रमाणे आहे :

cmm-mum.mh@bhc.gov.in,
registrar.esplan@bhc.gov.in

१५- माहिती मिळविण्यासाठी नागरिकांना उपलब्ध असणा-या सुविधांचा तपशील, तसेच सार्वजनिक वापरासाठी चालविण्यात येत असलेल्या ग्रंथालयाच्या किंवा वाचनालयाच्या कामकाजाच्या वेळांचा तपशील HOME

मुख्य महानगर दंडाधिकारी, मुंबई यांच्या आस्थापनेवरील माहिती करिता मा. कार्यालय प्रमुख यांच्याकडे अर्ज करावा लागतो, तसेच न्यायालयातील माहिती करिता संबंधीत न्यायाधीशांकडे माननीय उच्च न्यायालय, मुंबई यांच्या फौजदारी नियमपुस्तिका (क्लिमीनल मॅन्युअल) मध्ये दिलेल्या तरतूदीनुसार अर्ज करावा लागतो. नागरिकांना माहिती मिळण्यासाठी या व्यतिरिक्त अन्य काही सुविधा नाही. या कार्यालयाच्या अखत्यारीत कोणतेही सार्वजनिक वाचनालय अथवा ग्रंथालय नाही.

१६. जन माहिती अधिकारी व सहायक जन माहिती अधिका-यांचे नांव, पदनाम आणि तपशील- HOME

जन माहिती अधिकारी व सहायक जन माहिती अधिका-यांचे नांव, पदनाम आणि तपशील खालीलप्रमाणे आहे (अद्ययावत)

अ. क्र	नांव	पदनाम	तपशील
१	श्री. दि. र. हेगडे	प्रबंधक तथा जन माहिती अधिकारी, मुख्य महानगर दंडाधिकारी यांचे न्यायालय, महापालिका मार्ग, मुंबई.	022-20825774 022-22655774
२	श्रीमती. बी. सी. मिश्रा	प्रभारी सहायक प्रबंधक (साधनसामुग्री विभाग) तथा सहायक जन माहिती अधिकारी, एस्प्लनेड, महापालिका मार्ग, मुंबई	022-22620464

३	श्री. ए. जी. चौधरी	सहायक प्रबंधक तथा सहायक जन माहिती अधिकारी, बांद्रा महानगर दंडाधिकारी न्यायालय, मुंबई	022-26581126
४	श्री. एस. ए. नार्वेकर	सहायक प्रबंधक तथा सहायक जन माहिती अधिकारी, बोरिवली महानगर दंडाधिकारी न्यायालय, मुंबई.	022-28903337
५	श्रीमती. एन. पी. पेढामकर	सहायक प्रबंधक तथा सहायक जन माहिती अधिकारी, कुर्ला महानगर दंडाधिकारी न्यायालय, मुंबई	022-26506423
६	श्री. आर. एस. देसले	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, दादर महानगर दंडाधिकारी न्यायालय, भोईवाडा, मुंबई.	022-20847275
७	श्री. पी. पी. बस्ताव	प्रभारी नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, मुलुंड महानगर दंडाधिकारी न्यायालय, मुंबई.	022-25610243
८	श्रीमती. मधुरा र.घाटगे	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, विक्रोळी महानगर दंडाधिकारी न्यायालय, मुंबई.	022-25782605
९	श्रीमती. व्ही. व्ही. टोप्पो	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, शिंदेवाडी महानगर दंडाधिकारी न्यायालय, मुंबई	022-24114527
१०	श्रीमती. एस. आर. फडके	वरिष्ठ नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, माझगांव महानगर दंडाधिकारी न्यायालय, (सध्या शिवडी येथे), मुंबई.	022-24127394
११	श्रीमती. एम. एस. नार्वेकर	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, बॅलार्ड पियर महानगर दंडाधिकारी न्यायालय, मुंबई.	022-22616048
१२	श्रीमती. एस. एस. कोशे	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, ३५ वे महानगर दंडाधिकारी न्यायालय, सी. एस. टी, मुंबई.	022-22620431
१३	श्रीमती. एन. ए. चौधरी	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, ३६वे महानगर दंडाधिकारी न्यायालय, मुंबई सेंट्रल, मुंबई.	022-23071231
१४	श्री. आर. एन. तायडे	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, गिरगांव महानगर दंडाधिकारी न्यायालय, मुंबई.	022-23824502
१५	श्री. एस. डी. पाटील	नियंत्रक न्यायिक लिपिक तथा सहायक जन माहिती अधिकारी, विलेपार्ले महानगर दंडाधिकारी न्यायालय, मुंबई.	022-26127836
१६	श्रीमती. एस. एम. रुमडे	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, अंधेरी महानगर दंडाधिकारी न्यायालय, मुंबई.	022-26840280
१७	श्रीमती. एम. ए. गावडे	नियंत्रक न्याय लिपिक तथा सहायक जन माहिती अधिकारी, बाल न्यायालय, उमरखडी, डोंगरी, मुंबई.	022-23712110

माहिती अधिकार अधिनियम २००५ अंतर्गत या कार्यालयाचे प्रथम अपिलीय अधिकारी खालील प्रमाणे आहेत :

श्रीमती. एस. टी. दंडे
प्रथम अपिलीय अधिकारी (माहिती अधिकार अधिनियम)
तथा अतिरिक्त मुख्य महानगर दंडाधिकारी,
१९वे न्यायालय, एस्प्लनेड, मुंबई.
022-22620464

१७. विहित करण्यात येईल अशी इतर माहिती
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सही/—
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एस्प्लनेड, मुंबई